#### [Shrs K R. Narayanan]

shape of peace in the world and the future of great power relations in the world. And of course, we are thinking of the sovereignty, territorial integrity and the right of smaller countries to develop in thier own way and to pursue their own interests and the interests of the world peace as they see it.

I want, Mr Deputy Chairman, to thank the House on behalf of the Government for the powerful support they have given to the policy pursued by out Prime Minister in this crisis.

Thank you.

MR. DEPUTY CHAIRMAN: Before we conclude the discussion, I would like to place the following resolution before the House:

#### RESOLUTION

'THE HOUSE —

DEEPLY shocked at the recent bombing raids on Libya by U.S. aircraft and the attempt to bomb the headquarters of the Head of the State;

CONVINCED that this U.S. action is an act of aggression against the sovereignty and territorial integrity of Libya, that it poses serious threat to regional security and international peace; «

NOTING that the Government of India and the Non-aligned Movement have repeatedly been urging over the last few months that precipitate action should be avoided and the situation be resolved through di ajogue and not through threat or pressure: Now, thereofre,

- (i) UNEQUIVOCALLY CONDEMNS the U.S. bombing raid which is complete disregard of the norms of international conduct and constitutes a breach of International Law.
- (2) DEMANDS that the U.S.A. desist from a repetition of such violent and hostile acts against Libya;

- (3) REGRETS that the United Kingdom has chosen to abet this act of aggression by allowing the U.S.A. to use its aiiforce bases for the attack;
- (4) DEPLORES the veto of the resolution presented on this issue to the U.N. Securi ty Council by the Nonaligned members:
- (5) EXPRESSES complete support for, and solidarity with, Libya in its hour of trial;
- (6) ENDORSES the collective stand taken by the Non-aligned Movement at the Emergency Session of Foreign Ministers and Heads of delegations nt the Ministerial level meeting of the Coordinating Bureau in New Delhi on April 15, 1986;
- (7) CALLS UPON the United Nations to make sustained efforts to prevent the prepetition of such acts which violate the U.N. Charter and endanger international peace and security; and
- (8) APPEALS to world public opinion to mobilise itself against such actions."

Do I take it that the Resolution is assed unanimously by the House?

HON. MEMBERS: Yes, yes.

# DISCUSSION ON THE WORKING OF THE MINTSTRY OF WATER RESOURCES—Contd.

MR. DEPUTY CHAIRMAN: Now we take up discussion on Water Resources. Prof. Lakashmanna.

PROF. C. LAKSHMANNA (Andhra Pradesh): Mr Deputy Chairman, Sir, I rise to raise certain points regarding the working of the Ministry of Water Resources. In the first place, what was previously irrigation Department or Irrigation is now renamed as Ministry for Water Resources. I do not want to be cynical

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along with Shakespeare in saying "what is there in a name." However when the new Ministry was created, I was a little surprised that the Ministry stopped with "Water Resources" whereas in the case of Human Resources, they thought it fit to have the Ministry as the Ministry of Human Resources Development. Does this inply that in the working of the Ministry they will be only interested in looking after the water resources and not the water resources development?

Be that as it is, if we look at the various allocations that have been made for the Ministry of water Resources over a period of two years or 5 years, it appears that we are not very serious with regard to the main thrust ofthe Seventh Five Year Plan, namely, food, work and productivity. Sir, even according to the estimates as presented by the Ministers of Agri culture and Finance, the estimated production of foodgrains for the current year would be ofthe order of 150 million tonnes. What is needed by the country by 200 AD will be 240 million tonnes. Therefore, efforts have to be made in the remaining 15 years to produce as much as about go million tonnes of additional foodgrains or even perhaps

[The Vice-Chairman (Shri pawan Kumar Bansal) in the Chair]

If that the is has the case. Ministry been vary serious have the Government of India been very serious in meeting this huge require-me it production which is likely to be the demand of the country when we enter the 21 st Century? Sir, from 1951 to 1985-86 that is till the end ofthe Sixth Five Ye?.r Plan, we have been able to increase the land under irrigation from 22.6. million hectares to 60.8 million hectares though the potential as expected at the end of the Sixth Five Year Plan was 68 million I mean as much as 48.2 million hectares. hectares of land has been brought under irrigation during a period of 35 years. At the same time, the Water Resources Ministry in its Annual Report tells the country

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that they will be able to reach the potential of 113 million hectares by the turn of the century, which means as much as about 53 and odd million hectres of land will be brought under irrigation. Sir, if they could bring not more than 48.2. million hectres during a period of 35 years what is that which is going to be a on miracle on the part of the Union Ministry that they will be able to achieve with in a period of 15 years as much as 53 and odd million hectres land under Sir, if we look at the effort that has been made even during the current year and the previous year, there appears to be no such indication that the Ministry is very serious about bringing a larger acreeage under irrigation and thereby meet the increased requirement of food by the 21 st century. Sir, if we look at the outlays over a period of time and if we allow for the increase in the prices, etc. and thereby reducing the rupee value, what has been done during the period from the Sixth Plan to the Seventh Plan has not been substantial. That means, if during the Sixth Plan period they fell short by about 8 million hectares in achieving the potential, and if this is the indication, in the coming three Plans they will be falling for short of the expectations and they will not be able to bring under irrigation the targated acreage. Therefore, I feel that the Union Government is not very serious as far as this matter is concerned.

Sir, one thing is normally said that water is a State subject. But at the same time the Annual Report tries to claim that they will be able to takeover the functions of the State Governments by creating certain institutions I have read in the newspapers also that there is a thinking on the part of the Union Government to make this a Concurrent subject. This is once again another aspect of the Union Government's endency and trend to make inroads into the autonomy and the functioning of the States. Therefore, I would like to ask the hon. Minister to reiterate on the floor of this House that he will not make an)' attempt to make inroads into the States' subject as it is.

[Prof. G. Lakshmanna]

Then, Sir, if we look at this, we see that there are certain basic decisions which have to be taken. Sir, I would like to refer to the linking of several rivers in this country. Some time back, there has been a talk, but the talk has been in the reverse gear, that is, trying to link the rivers in the South first and then trying to link the linked rivers of the South with the North. However, there have been continuous efforts made in the past ofthe need for bringing about a national grid in the water resources. Sir, it was first Shri Srinivasa Iyengar, etc. in the pre-Independence days who talked about such a need for a grid. Subsequently, it was Sir C.P. Ramaswami Ayyar who also talked about the need for linking the waters. But, then, Sir, it was further followed up by Dr. K.L. Rao. Since Dr. K.L. Rao ceaced to be the Union Minister of Irrigation, no other Irrigation Minister or Water Resources Minister has ever talked of the linking of the Waters. And not only that, Sir, during that period a United Nation's committee was invited to examine the proposal. The U.N. Committee went into the whole question and they came to the conclusion at that time that, it was in 1972, the concepts and plans as formulated by the then Irrigation Ministry were sound and that they should be pursued. (Time bell rings)

Is the time over, Sir? What is this?

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): You have already taken eight minutes and there are two minutes more.

PROF. C. LAKSHMANNA: I do not know that is happening.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Your total time is ten minutes, out of which you have already taken eight minutes. Ten minutes for your party is the time fixed.

PROF. C. LAKSHMANNA: Even with half the strength of the Members we used to have much more time.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): It is the Business Advisory Committee which fixes the time. So, please be brief and try to concluded.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Sir, what is the total time fixed?

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): The total time fixed is four hours, out of which one our and fourty-three minutes are ovei' yesterday.

Yes, Prof. Lakshmanna, please try to conclude now.

PROF. C. LAKSHMANNA: Apart from what has been commented by the United Nation's committee appointed by the Government, Sir Arthur Carton about 125 years back talked about the linking of various rivers and he made a beginning by creating Buckingham canal, linking Kakinada with Madras and on the way, linking two or three rivers. If that lias been the case what has been done during all these years for bringing about a national grid in this country whicii alone could have solved the problem of the surplus waters of some areas being taken to the drought affected places in other areas. I am having in mind how it could have benefited Gujarat, I am having in mind how it could have benefited some of the parts of Karnataka, I am having in mind how it could have benefited some ofthe dry parts of Andhra Pradesh and Tamil Nadu, and so on and so forth. But, unfortunately, no serious effort has been made during the last 14 years since the last attempts were made to move in this direction. Therefore, Sir, it is time that something is done in this direction.

Secondly, Sir, when the goal of the country today is to increase food production and to bring more areas under irrigation, I see no reason why some of the projects which have been submitted from a number of areas have been delayed on one condition or the

other I am having in mind the Polavaram project of Andhra Pradesh. The first report was submitted in 1978 and the Polavaram project has been cleared from all the political angles. There is no problem about it. The Governments of Andhra Pradesh, Madhya Pradesh and Orissa have cleared it and they have signed an agreement and it is a project built in an area which is aheady surplus in food production, in an area where there is surplus electricity. Therefore, whatever additional production will take place as a result of the completion of the Polavaram project, will go to the national pool. That means it will go to mitigate the problems iaceel by the country in terms of food production. Therefore, I see no reason why this project has not been cleared even now. Not only the Chief Ministers of Andhra Pradesh, including the present Chief Minister who has often met the Prime Minister and the Minister of Water Resources and also the Members Parliament from Andhra Pradesh and the Irrigation Minister of Andhra Pradesh have been meeting and pressing for the clearance of this project, but nothing is happening, nothing is forthcoming.

On the other hand, one point was raised, what about the money? Sir, in this connection it is our under-atanding that the World Bank and such bodies are willing to help in the completion of such a project. Therefore, money will not be a problem. But the problem is with the Union Government. The problem is that the Union Ministry of Water Resources for some reason or the other, I do not want to attribute motives, I do not want to cast aspersions, is not sanctioning a project like the Polavaram project, which is having the least political contours of all and it is being delayed.

Then, Sir, when it comes to the question of projects, the Union Government including the Prime Minister, unfortunately, take sometimes very partisan stands. Only the other day when Members ofthe other House requested the Prime Minister

for clearance of Yeleru project, do not know why the Prime Minister felt so touchy about it and he started saying that the project could not be . cleared because out of 10,121 persons who are affected and displaced, 3,000 people are from the Scheduled Castes and the Scheduled Tribes. I would like to state on the floor of the House that Andhra Pradesh Government is as concerned as anybody else in this country in protecting the interests ofthe Scheduled Castes and the Scheduled Tribes, which has been shown by the various measures that have been taken by the Andhra Pradesh Government over a period of 3-4 years. We have been doing everything that is possible for Scheduled Castes and Schedule d Tribes. Therefore, if somebody tells it that we are not concerned for the welfare ofthe 3.000 Sche duled Caste and Scheduled Tribe people out of 10,121 persons affected as displaced persons, I am not going to accept it. On the other hand, the particular GO. which must have prompted the Minister to say that, is not from the Telugu Desam Government: it is the G.O. which was issue ei by the Congress Government in 1980 in the month of March. The Telugu Desam Government has been now wanting to do all that is best. {Time bell ring}). On the other hand, this Yeleru project is also interlinked with Visakhapatnam steel plant. In 1989, this steel plant is coming into existence, as per the statement of the Minister of Steel, and unless this Yeleru project is completed, water cannot be supplied to such a nationally important steel mill that is coming up Visakhapatnam. Therefore, there an impending need for clearance of this project. Instead the union Government is taking refuge under certain minor things which may not be relevant or irrelevant—it is not proper on the part of the Prime Minister or the Minister of Water Resources or the Union Government to postpone the clearance of a proje et like the Yeleru project. Therefore, I would seek indulgence of the Ministtr and

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request him to clear this project as soon as possible.

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There are several other projects, as I told vou earlier, whether it is Srisailam project. right canal or left canal, or many other projects which are pending, and which are for the betterment of the country as a whole. The Telugu Ganga project is within the paramount contours of Bachavat Committee and nothing more than that and, therefore, there is uo need for any further clarification, and it is expected to do two things; firstly, to take water to much parched Madras City; secondly, this canal will pass through for about 400 Km in an area which has been perennially affected by drought, famine and so on. You just cannot take a canal of 400 Km length passing through such parched lands without giving a marginal benefit to the people. Therefore, the people of Rayalaseema have a legitimate right in asking for irrigational facilities arising out of the surplus water as determined by Bachawat Committee and meant only for Andhra Pradesh as clarified by Bachawat Tribunal. Therefore, when we ask for clearance of the project, it is within the boundaries of accepted norms. The Union Minister of Water Resources will do well to clear this project also as soon as possible...

SHRI R. MOHANARANGAM (Tamil Nadu): Immediately.

PROF. C. LAKSHMANNA: Yes, immediately. And now finally I come to a few suggestions.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): You have taken double the time already. Please conclude.

PROF. C. LAKSHMANNA: The national projects need to be completed. We have been saying this in view of the importance of

some of these projects like Polavaram project. I do not have the time: I can give a whole list of Such projects. The Union Government should think in terms of meeting the needs of those projects in the interest of the country as a whole and if necessary, my suggestion is, there has to be a separate fund created for meeting such irrigational<sup>1</sup> needs. Unless that is done, the burden on States with midtifarious activities that have to be taken up by them, will increase. There are millions and millions of people who are now groaning below the poverty line, who have to be lifted above, and the States will find it difficult to do it. Therefore, I suggest that the Union Government should think in terms of creating a separate fund for implementing the irrigation projects and make that money available to the States so that these projects of national importance can be completed in order that the foodgrains production will not be a problem in the year 2,000 A.D.

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THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Mr. Lakshmanna, you will have to conclude now, otherwise, I will have to call upon the next speaker. You have already taken about eighteen minutes whereas you have been allotted only ten minutes.

PROF. C. LAKSHMANNA: Another point is about medium and minor irrigation projects. Enough importance has not been given to the minor irrigation projects, which will ultimately prove to be of benefit to the nation. Therefore, I would suggest to the Water Resources Minister to give more consideration to minor irrigation works spread throughout the country in different States.

Finally, Sir, there are about 181 major irrigation projects which have to be completed and they are being prolonged. The cost is shooting up. Therefore, unless a policy is-

adopted by the Government to expeditiously complete these major irrigation projects ad over the country, the escalation in cost will lead to a situation where the very purpose for which these projects were started may he defeated. Sir, in the end, I would request the Union Water Resources Minister to preside over the prosperity ofthe country. You do not become a person to preside over the liquidation of the country's progress. If you have to do the former, you will have to take an objective and nationalistic outlook. In taking such a nationalistic outlook, kindly do not take a partisan attitude. Do not try to look at this problem from the regional or ruling party point of view. Today, all parties are regional and all parties are national. All parties are equally serving the interests of the nation. This is paramount in their thinking. Therefore, I would once again request you to look at this problem in a national perspective and do something for the wellbeing of the people so that the estimated need of 240 million tonnes of foodgrains is met by the time we go into the Twenty-first Century and the people in this country will have more than the 145 kg. per capita consumption which is the standard of consumption today unfortunately.

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VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Mr. D.G. Patil.

श्री राम चन्द्र विकल (उत्तर प्रदेश) महोदय, मेरा नाम था।

उपसभाध्यक्ष (श्री पवन कामार कांसल) 🖫 इतके बाद में हैं आपका नाम ।

श्री राम चन्द्र विकस : उसको पीछे क्यों डाल दिया ? कल मेरा नाम पकार दिया था और कहा था आप कल बोल लेगा . . .

उपसभाध्यक्ष (श्री पवन कामार बांसल) : मुझा मालुम नहीं । मेरे पास यह लिस्ट है। इसमें अध्यका नाम है। जब आपका नाम आएगा, आपको बुलाऊ गा 🚉 👵 🖖

(व्यवधान) . . . विकल साहव , कृपया आप बैठ जाइए । मेरे पास पहले उनका नाम उनक्यों बोलने दीजिए । श्री पाटिल ...

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**GOVIND** SHRI DINKARRAO **RAO PATIL** (Maharashtra) Mr. Vice-Chairman, Sir, I start the l>est example ofthe worst-affected State in regard to the problem of water resources, which we are discussing today. Maharashtra is facing a great desertification mainly due to ar. alar ming decline in the rainfall, a high rate of evaporation and adverse terrain wake of this, conditions. In the the Central and the State Governments will have to impose a bar, on the pump ing of well water for irrigat ion during summer and ban on digging of new the total wells. Sir, area under cultivation is 2ulakh hectares of which only 10.5 per cent is under 59 irrigation. Around per of the land is irrigated by over a million well's. A study carried out by the Ground Water Survey and Development Agency of 3,000 obser vation weils has revealed that the summer water table is totally absent particularly, in areas located in the highesti-eaches ofthe watershed. water which is reached is in hard rock and it gets completely dried up during summer. The drinking water problem in the State has aggravated mainly due to the occurrence of hard rock over 93 per cent of the area. Drought conditions prevail almost every year in some parts ofthe State. While the area of high rainfall and assured rainfall zones also face scarcity conditions quite frequently.

The geomorphological conditions are also responsible for the drinking water shortage, as r.early 40 per cent is marked by hilly terrain. In large areas rainfall is very scanty, ranging between 400 to 500mm and as a result most of the streams and other surface water bodies dry up.

Nearly 300 villages in the S are located in difficult liydrogeol cai terrains, where the grout.d sources are not perennial with dependability within a reasor.ble shallow

[Shri Dinkarrao Govindrao Patil] depth. It is also absent in greater depths. GSDA, that is, Ground Water and Development Agency has made an assessment of ground water annual reacharge and availability of resources. The State can be divided into 1481 ground water reservoirs of water sheds considering the recharge and capacity of yields. It has also been observed that the yields from the jack wells are reduced during th: summer and even pipe water supply schemes are meeting only the partial requirements ofthe rural population.

Temporary pipe water supply scheme introduced by the State Government three years ago prove to be most unsuccessful. However, the scheme is still continuing as local leaders and politicians have vested interests. It is alleged that PVC pipes are found missing at many place. Even Sir, borewells drilled upto a shallow depth of 30 to 50 meter? during the severe drought in 1973 are getting either dried or giving poor yields. The extraction of ground water through dug wells for irrigation has already been prohibited in the over exploited areas, identified and declared as a dark and greywater sheds by the GSDA.

The number of difficult villages in the State is 17,112 having no source of drinking water. The efforts are being made, undertaking experiment of rock fracturing to develop ground water storage recharge for making available drinking water during summer. GSDA Director told that the percentage of unsuccessful bore weils is negligible, although it is high in Kokan areas. The failure is attributed to various hydrological conditions. Under these circumstances, Sir, I have to make same suggestions.

Firstly, the water should be redistributed on the basis of social justice. In fact, I found that all irrigation facilities are made for big landlords and their cash crops, like sugarcanes for sugu- factories which are in the hands of sugar kings who have dominated the politics. Sir, sugar-

cane crops require 150 to 175 inches water. It means ten times more water than the other crops. The crop needs the water continuously for r2 months. It meens, sugarcane crop consumes the whole water i.e. the water from natural sources ol rainfall and also from storage of waterlike dams

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The small holders are unable to get the water of their rabi and kharif crops and, therefore. they become the landless labourers. Due to sugarcane crops the lands under irrigation water for 12 months become silted lands which are now 4 P.M. out of use. Due to continuous sugareane crop, t'ne capacity of the land for production cornes down day by day. Aud thousands of acres have become salted and out of use.

So water should be redistributed on a priority basis -i.e. first to drinking water for human beings and animals, secondly water for the bread of common people and lastly, water to the cash crops like sugarcane, grapes etc. We found that the sugar factories ir. Maharashtra use the water for their sugarcane areas in such a way that tb.ey make corruption of water, they make wastage of water, they misuse: the water. Not only this, Sir, but they snatch the water and bread also fro in the mouth of the common people who are thirsty for water and hungry for bread. So my submission to the hor.. Minister is that where there is such a condition, there should be a law for giving water tO the lands or.ly for 8 months. Water is a national property, but we build dams from public finance and these dams are being used by a few handful big landlords. So .water should be distributed on the basis of justice with a con trolling system.

My last suggestion, Sir, is about the Plan for inter-linked rivers. Our young and dynamic Prime Minister, Shri Rajiv Gandhi should give highest priority in his "Build India" crusade to the construction

of the Himalayan Garland Canal with a common grid of India's rivers to conserve India's vast potential of water resources and overcome the annually recurring cycle of flood, drought and famine.

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The media has sir ce featured facts and figures of the appalling tragedy wrought by this year's drought in half-a-dozen States costing each one of them an expenditure of over one crore of rupees per day in drought relief, aside from the tragedy of millions of people subjected to waterless famine, starvation and migration.

The national river water grid assumes paramountimportar.ee today in the light of the failure of monsoon ir. several States for two 24 लाख 77 हजार होक्टोयर जमीन टारगेट successive years, destroying vast acres of food के नीचे रह गई; जिसमें सिचीई की crops and threatening to turn them into a desert ब्यवस्था नहीं हो सकी । मावनीय शंकराwaste.

underground water resources is a slow and time-consuming process, apart from being a costly exercise in Maharashtra alor.e. The cost of करोड़ लेकिन बढ़ते बढ़ते वे योजनाए पहुंच supplying well water rose from a mere Rs. 3.5 गई 16372 करोड़ रुपये पर । फिर भी

thrown at the mercy of the vagaries of the monsoon and a national • water grid alone can halt this recurring tragedy, the works aspect of which is of Mr. K. Ramanujam: the fact that since the days of Visveswarava, we have had a succession of blueprints of projects mocking successive governments with the time's most tremendous opportunity to transform India into Asia's most fertile granary with a bounding water sources which could feed even the deserts of Arabia.

With this, I conclude. Thank you.

# श्री कलिक्स पति मिश्र (बिहार) : उप-सभाध्यक्षः महादियः, छठी पंचवर्षीय योजना

उपसभाध्यक्ष महादेय, जो हमारी योजनाओं पर काम कर रहें हैं, कई बार एसा लगता है कि अपनी क्षमती के बार में विचार नहीं करते हैं। अपनी आर्थिक क्षमता पर विचार नहीं करते हैं। कालान्तर योजनाओं की कीमत इतनी बढ़ जाती है कि

में सरकार ने जो लक्ष्य तय किए थे उनकी कितनी पूर्ति हुई, मैं थोड़ा सा उसका चित्र रखना चाहता हुं। एक एक राज्य का जो लक्ष्य रखा गया था उससे कितना नीचे रह गया, यह मैं बताना चाहता हूं।

आंध्रमें 1 लास 84 हजार होक्टोयर पर सिंचाई नहीं हो सकी, असम में 83 हजार हे बटेयर, बिहार में 1 लाख 66 हजार होक्टोबर, हिमाचल प्रदेश में 2 हजार होक्टोयर, कर्नाटक में 4 लाख 67 हजार हेक्टेयर, इस प्रकार कल मिलाकर नंद जी यहां पर बैठे हुए हैं। मार्च में लांकसभा में एक सवाल के जवाब में उन्होंने Digging of more bore-wells to tap स्वीकार किया है कि 181 एसी योजनाएं lakhs in 1972-73 to Rs. 117 crores in 1985-86. पूरी नहीं हुई । 181 योजनाओं में से 108, सातवीं पंचवषींय योजना तक आ How long, Sir, ther, are the people to be गई । एक विशेषज्ञ ने अभी रिमार्क किया जिसे मैं पढ़ दोना चाहता हुं---

> "The picture of the major and medium irrigation which emerges from a study can only be described as chaotic. It is quite unlikely, however, that there will be a sudden change of heart on the part of our irrigation establishments. What will perhaps ultimately decide the issue is the fact that major and medium projects are no longer financially viable and therefore do not seem to have much chance of sustained force till 2010 A.D. in the manner envisaged by their patrons."

[श्री कौलाश पति मिश्र]

उनकी पृति होगी या नहीं, इसके बारे में भी विचार नहीं करते हैं। महत्वाकांक्षा रखनी तो अच्छा बात है, लेकिन व्यावहा-रिकता से पर भागते जा रहे हैं। ह्वमदेव नारायण जी ने कहा था कि हमारी सरकार शीषातिशीष अपनी क्षमता के अंदर इन साधनों के ऊपर सिंचाई उठा सकती है। एक राज्य का विचार करने के बाद जिस राज्य का 300 करांड रापये बजट इरिगशेन का बनता है, अगर गाँर करके देखें तो मेजर इरिगेशन, माइनर इरिगेशन मीडियम इरिगेशन के 300 करोड़ रापये में से माइनर इरिगेशन के लिए 5-7 करोड़ रो ज्यादा रशि ही नहीं रहती है। फिर माइनर इरिगेशन के नाम पर राज्यों अलग से राशि होती ही नहीं है। मैं बिहार से आता हूं, श्री रामश्वर ठाकार बैठे हुए ही, मझे याद ही एक बार मझ वें ले गए थे बिहार में एक छोटा सा बांध संथाल परगना जिले में बांधा गया था। उसकी लागत 3 लाख रापये थी और सिंचाई 2 हजार एकड़ में हुई । खासकर पहाड़ी इलाकों में जहां छोटे छोटे स्रोत हैं, छोटी छोटी योजनाओं के उत्पर 2 लाख, 3 लाख, 4 लाख, 10 लाख, 20 लाख रुपये खर्च करके लघु योजनाएं खड़ी की जा सकती है। योजना शरू करके तीन चार महीने में पानी मिलगा शरू हो जाता है। करोड़ों की योजनाएं बनती हैं, विधिवत उनकी समीक्षा नहीं होती, कोई छानबीन नहीं होती और अध्रो पड़ी रह जाती हैं। बड़ी योजनाएं शुरू कर दोते हैं लेकिन से खेतों में पानी जाने के लिए जो नालियां चाहिए, वे नहीं बनती हैं। उसका परिणाम यह है कि राजि पुरी तरह बरबाद हो रही हैं। महोदय, मझे एक बात और कहनी है कि नये सिंचाई के साधन आवश्य-कता के अनुसार खड़े नहीं कर पा रहे हैं लेकिन जो पहले से चाल है सिंचाई के साधन उनकों भी बर्बाद करने पर तुले हुए हैं। बिहार में एक संम सिंचाई योजना है। यह आज से शुरू नहीं हुई 112 वर्ष पहले यह योजना शरू हुई थी । मध्य प्रदेश से यह सोम नदी आती है पर्वतों से होती हुई और उत्तर प्रदोश से जो रहेन नदी निकलती है वह भी इसमें आकर मिलती है। अंग्रेजों ने इस पर विचार करके देखा

कि अगर यहां पर एक बांध बना दिया जाए. यहां से नहरें निकाल दी जाएं तो नदियाँ के द्वारा यह इलाका फर्टाइल बनाया जा सकता है, उपजाक बनाया जा सकता है। 1874 मंसोम नदीके उत्पर बिहारके अन्दर डिहरी में सिंचाई परियोजना श्रूक हुई । उस समय जब नहरे चाल हुई तो थोड़ा सा जल स्तर उठंचा करने के लिए डिहरी के पास एनीकर बनाया गया । यह एनीकर बन जाने के बाद 6 लाख एकड जमीन पर सिंचाई बच्छी तरह से होनी शुरू हुई। फिर लगा कि इन नहरों में बालू आ रहा है तो इसकी भी मरम्मत की जाए। मात्र 21 करोड़ की लागत से उसी डिहरी के पास एक बैराज इन्द्र-पूरी पर बनाया गया । इन्द्रप्री वैराज बन जाने के बाद 6 लाख एकड़ से बढ़ कर 17.5 लास एकड़ जमीन पर सिंचाई होनी शुरू हुई। लेकिन इसी बीच में एक दुसरी चीत्र शुरू हो गईं। चर्चा यह हो रही थी कि नहरों को सधार दिया जाए तो 17.5 लाख एकड़ से बढ कर 37 लाख एकड जमीन में सिंचाई होना शरू हो जायेगी और बिहार के पांच जिलों को इससे लाभ होगा । आज भी यह इलाका भारत के अन्त के मामले में सबसे अच्छा उपजाउर इलाका है। लेकिन दुर्भाग्य से गलत योजनाओं के कारण अब वह डिजर्ट बनताजारहाहै। रहेण्ड नदीको उत्पर विदयत और सिंचाई परियोजना चाल है। अन्तर्राष्ट्रीय नियम होता है कि जहां पहले से सिंचाई हो रही है, नदी जिस-जिस राज्य से बह कर जाती है और सिंचाई जहां खेतों में हो रही है वहां की सिंचाई मारी नहीं जा सकती । लेकिन फिर भी रहेण्ड के उत्पर वांध बना । बिहार में उस समय जो मुख्य मंत्री थे, मैं नाम नहीं लेना चाहता, उनका उस इलाके का पता नहीं था फिर भी वह एक समभाति को चक्कर में पड़ गये। 1973 में समभीता कर दिया गया । यह बताया गया कि पानी मिलता रहेगा, शर्त भी जोड़ दी गईं। 6 हजार क्युसेक पानी इस इलाके म मिलता रहोगा। लेकिन यह मामला वहां पर ठीक नहीं वैठा । उसी रहेण्ड के उत्पर अब चार सपर थरमल पावर स्टेशन वनने जा रहे हैं और हर एक का कं जीमाटन यनिट बनने जा रहा है। उस डिहरी इलाके मैं हा-हा कार मचा हुआ है। सब चिल्ला रहे हैं। एक बार नहीं 10 बार पत्र भेज चके हैं। केन्द्र सरकार से आग्रह होता रहा है लेकिन केंद्र सरकार मान साथे हुए हैं।

Ministry of Wuter

Resources

में माननीय मंत्री जी से आग्रह करना चाहता हु कि इस अच्छे इलाके को, अच्छी सिंचाई वाले इलाके को आप वर्बाद मत होने दीजिए। में कह नहीं सकता कि जो समभाता हो गया, जो योजनाएं बन गई आप उसको कितना रोक सकेंगे ? लेकिन एक काम अब जो किया जा सकता है कि इन्द्रप्री के उत्पर पहाड से जो लगातार पानी गिर रहा है कथवन नाम की जगह है वहां पर आप एक बैराज बनाए। पहाड़ से गिरने वाले पानी को उसमें यंकिया । रहेण्ड से आने वाला पानी कम पड़ेगा इसलिए कथवन पर बैराज बना कर इन्द्रप्री बैराज में पानी पहुंचाइये । इस वक्त 17.5 लाख होक्टोयर के उत्पर जो सिंचाई हो रही है उस को घटने मत दीजिए और अगर बढ़ा सकों तो 37 लाख होक्टोयर के उत्तपर ले जाइये । मैं कहना चाहता हु कि इन पांच जिलों के खेत जो पहले से सीचे जारहे हैं उनको अगर वर्बाद नहीं किया तो बिहार जैसा एक प्रदेश अपने को तो खिलाये-गा ही साथ ही भारत के अन्य भागों को भी खिलाने में पंजाब से किसी भी तरह पीछे नहीं रहेगा और यह खिलाने के लिए तैयार है। मैं जोर देकर कहना चाहता हूं आदरणीय मंत्री जी इन्रप्री के ऊपर कथवन बैराज बनाने के लिए आप पहल कीजिए क्यों-कि बह राज्य सरकार से नहीं हो सकेंग। यह काम राज्य सरकार कतई नहीं कर पाएंगी । आज नदियाँ का आधुनिकीकरण करने की बात भी कही जाती है। बिहार के मुख्या मंत्रीने अपने एक भाषण में कहा कि हम वर्लंड बैंक से 13 सौ करोड़ रुपयों का लोन मिल रहा है। लेकिन वर्ल्ड बैंक से यह 13 साँ करोड़ रुपयों की राशि तभी मिल सकती है जब विहार सरकार 8 सौ करोड़ रापये अपनी तरफ से पौरा करे । बिहार सरकार के लिए 8 सौ करोड़ रापयों की राश्चि पदा करना संभव नहीं है। उनसे यह काम होने वाला नहीं है।

अन्त म एक पाइन्ट म और निवंदन करना चाहता हं और यह आग्रह करना चाहता हुं कि हो सेन्टरली स्पोन्सर्ड योजनाएं हैं जिसमें छोटी छोटी योजनाए चलती हैं उनके लिए एक सर्त यह रही जाती है कि उनका 50 प्रतिशत सर्च राज्य सरकार देगी। अभी स्थिति यह है कि राज्य सरकार यह खर्च नहीं दे पाती द. इसलिए इस राशि का उपयोग नहीं

हो पाता है। इस संबंध में मेरा आग्रह यह है कि जो सन्दली स्पोन्सर्ड योजनाए हैं, माइनर इरीगेशन प्रोजेक्टस है उनमें आपने जो 50 प्रतिशत का बंधन लगा रखा है उसको आप समाप्त कोजिए और इन छोटी योजनाओं को, लघु सिंचाई योजनाओं को. आप चलाइयें। आप बड़ी योजनाएं को नक्कों तैयार कीजियं, लेकिन छोटी छोटी सिंचाई योजनाओं को चलाइए। आप जब सिंचाई योजनाओं का आंकलन करते हैं, इस्टीमेट बनाते हैं, उनके लिए बजट एलाट करते हैं तो उसमें आप हिम्मत करके 50 प्रतिशत बड़ी योजनाओं के लिए 50 प्रतिकत छोटी योज-नाओं के लिए निर्धारित कीजिए । उसके वाद राज्य सरकार गांवा में और देर-दराज के इलाकों में लघ सिंचार्ड योजनाओं को चाल करें। जब तक आप इस प्रकार से लघ सिंचाई योजनाओं की तरफ ध्यान नहीं दांगे तब तक बर्ल्ड बैंक, आई. एस. एफ. और अन्य स्थानों से मिलने वाली राशि से कोई फायदा नहीं होगा । अभी हालत यह है कि योजनाओं के लिए राशि निर्धारित कर दी जाती है उन योजनाओं का कार्या-न्वयन दो-दो और तीन-तीन सल तक भी नहीं होता है और उसका परिणाम यह होता है कि इस बीच में कीमतों बढ़ जाती हैं। जो योजना 3 हजार 481 करोड़ की थी वह 16 हजार 372 करोड राज्यों की हो जाती है। उसी प्रकार से 181 योजनाओं में से आज 108 योजनाएं अधुरी रह गई है। जब तक आप इन समस्याओं पर गंभीरता से विचार नहीं करेगे तब तक सातवी योजना में भी इनका विस्तार नहीं हो सकता है।

श्री राम चन्द्र विकलः उपसभाध्यक्ष महादय, आज जल संसाधन मंत्रालय की महत्वपूर्ण चर्चा में मभे भी बोलने का जो मौका मिला है उसके लिए मैं आभारी हुं। किसानों की मूल आवश्यकताएं बीज, साद और पानी हैं। लेकिन अगर पानी नहीं है तो बीज और साद वेमाने हो जाते हैं। इसलिए किसानों को पानी की सबसे पहले आवश्यकता है । उसकी पुरित करना हमारी केन्द्रीय सरकार और राज्य सरकारों का मिला-जला दायित्व है। मेरे देश की भौगेलिक स्थिति और प्राकतिक स्थित कुछ इस प्रकार की है कि कहीं तो अतिवृध्टि

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इंती है और बाढ़ आती है और कहीं सुखा पड़ा होता है। आज भी हमार देश के कई डिस्सों में जैसे गजरात, महाराष्ट्र, मध्य प्रदेश और कर्नाटक में अनेक इलाकों में सुखा पड़ा हुआ है। वहां पर पीने के पानी की समस्या उत्पन्न हो गई है । मानवों के लिए पीने के पानी की समस्या खड़ी हो गई है। मबंशी तो दूसरो नम्बर पर आते ही। उनकी लिए भी पानी की भयंकर समस्या उत्पन्न हो गई है। हमारे दोश में जिन इलाकों में अति वर्षा होती है या बाढ़ आती है बहां के पानी को रोकनेके लिए नभी दलों की तरफ संकाफी चर्चा हुई है और सभी ने इस पानी को रोकने के लिए अपने सङ्गाव दिये हैं। सभी तरफ से यह कहा गया है कि इस पानी को रोक कर स्मागस्त इलाकों को दिया जाना चाहिये। मभी बन्दोलसण्ड क्षेत्र का उत्तर प्रदेश का तजुर्वामाल्म है। उत्तर प्रदेश में बन्दोलसण्ड क्षेत्र के किसा। छोटो छोटो बंद बनाकर उस पानी को रोकटे हैं और समय पड़ने पर उसका उपयोग करते हैं। अगर सरकार किसानों की इन छोटो छोटो दांधीं को बनाने में मदद कर तो इस समस्या का समाधान हो सकता है। हमारे देश में बहुत से एसे इलाके हैं जहां पर तड़ी निदयां नहीं हैं। जैसे राजस्थान का रोगिस्तानी इलाका है जहां पर कछ छोटी छोटी निदयां है जो 10-20 मील तक चलती है। उन छोटी छोटी निदयों के पानी को बांधा जा सकता है और उसका उपयोग • किया जा सकता है। इसी प्रकार से वरसात के पानी को भी वर्बाद होने से रोका जा सकता है। मैं समझता हूं कि अगर इस प्रकार से योजनाएं बनाई जाये तो इस पानी का काफी उपयोग हो सकता है। साथ ही पानी के अलावा जो हम बढ़ासकते हैं वह बगहैं। आज बनों की बहुत कभी होती जा रही है। यह भी हमारे पानी के संसाधनों में कमी कर रहा है। हमें वनों का जो कटान है उसको रोकना चाहिए और अधिक बन लगाने चाहिए। जहां तक पानी के विवाद का सवाल है, वह चाहे कावरी जल विवाद ही, चाहे जमना का

विवाद हो, चाही सतल्ज विवाद हो और चाहे गंगा का विवाद हो, ये विवाद यह सही है कि किसानों की बहुत बड़ी आवश्यकता है। टेल एंड पर जो किसान ह<sup>र</sup> बाह<sup>े</sup> कोनाल हो या माइनर **इरीगे**शन के साधन हो वहां तक पानी पहुंचता ही नहीं हैं। यह सब राज्यों की हालत है। जो नदियों के उद्गम स्थान है, जहां से पानी निकलता है<sup>3</sup> नहर निकलती हैं वहां ज्यादा लोगों को फायदा हो जाता है और जो अव्हर पर होते हैं, टेल एंड पर होते हैं एसे किसानों की दंशकापी किकायत बनी हुई है कि उनको पानी फिलता हो नहीं है। इसल्प्ये एसे कछ उपाय किये जायें जिससे जो आहिर के किसान हैं और अगर वहां तक नहरों से पानी नहीं पहुंचता है और वहां जमीन ठीक है तो वहां पर ट्युबबेल लगाने चाहिए नहर के इलाके से एसे स्थानों को निकाल देना चाहिए । जितना पानी हम दे सकते हैं उससे ज्यादा कहांड एरिया हमको नहीं दनाना चाहिए। मगर कमांड एरिया बहुत लम्बा चौड़ा दन जाता है और उससे सब किसानों को फायदा नहीं पहुंचता । इसलिये ए'से एरियाज के लिए ट्यूडवील की व्यवस्था करनी चाहिए ताकि इहां खेतों में पानी पहांच सके। ये कुछ प्रेक्टिकत ए`सी बातॅं ह जिनके आधार पर हम थोड़ा बहुत किसानों की परेशानियों को दूर कर सकते हैं।

जहां तक पानी का विवाद है वह इस तरह सं नहीं बढ़ाना चाहिए जिससे हमारी राष्ट्रीय एकता को खतरा हो। जहां हमारी राष्ट्रीय एकता को वैसे ही अनेक प्रकार से खतरों हैं वहां हमें पानी के विवीद को लेकर राष्ट्रीय एकता के लिये खतरा पैदा नहीं करना चाहिए। यह अच्छी बात नहीं हैं। यह दो देशों का विवाद हर प्रांत की अपनी आवश्यकता है और हर एक राज्य चाहता है कि उसको अधिक से अधिक पानी मिले। इससे कभी कभी यह विवाद हमारे देश की एकता के लिये भयंकर खहरा बन जाता हैं। इसलिये हमें बड़ी हांशियारी से, वहुत समभदारी से और सद्भावना के साथ अधिकारियों और कर्मचारियों को मिलकर इस भावना से जो इन इलाकों में उत्तेषना पैदा होती है, उसको सेकने की काशिश कर और उनकी कठिनाइयों को दूर करने की काशिश करें।

Discussion on the

working of the

जहांतक हमारे मौसम वैज्ञानिकों का कार्य है वह भी इसमें सहायक सिद्ध हो सकता है। गरजकर छींट पड़ींग चाहे जब सुन लो रिकार्ड पर । शायद एसा है किटप भरा हुआ है और उसको जब चाहे तब बजा दते हैं। उसके मृताबिक गरज के साथ छींटे पड़े या न पड़े कोड़ी जरूरी नहीं हैं। मैं रोज रॉडियों में यह सुनता हुं। इसलियं मैं चाहता हा कि मौक्तम वैज्ञानिकों को इस बार में एलर्ट रहना चाहिये। इसकी जानकारी करने को लिवे गौसम विज्ञान की किन किन चीजों की जरूरत है। हमारे माँसम वैज्ञानिक को हमारे प्राने लोगों की जो उक्तियां है उनको दोखना चाहिए। एक एक एंसी उक्तियां है जो कि जाज भी सही और फिट बैठती हैं। किसानों के फायदे में वे अकाट्य हैं कोई उनको काट नहीं सकता । वे दिल्काल सही बैठती है। हमारे पश्चिमी उत्तर प्रदेश में एक बहुत वड़ी प्रचलित कहावत है जो कि बिल्कृत सही बैठती है। मैंने इसको जाजमाया भी है। कहावत है कि ? त्यलका-बाद (दिल्ली का पराहा किला) विजाये नगली भाभड़ ढाये यह बहाबत है कि जम्ना में बाड जरूर आयोगी अगर पश्चिम-उत्तर दिशा में विजली चमकती हो । पश्चिमी हवा भी चलती हो और बादल बहुत काले हाँ और बगुले उसके सामने जा रहे हैं तो हमारे बड़े बढ़े कहते हैं कि बारिश भयंकर होगी और यह सत्य सिद्ध होता है । एसी वहत सी परानी उक्तियां है । हमारे यहां घीव कवि की कहाबत है कि तीतर वरनी वादिली विधवा काजल रेख. ये वरसे वह घर करे इसमें मीन न मेख । यह बात सही बैठ जाती है । इस-लिए हमारे गाँसम विज्ञान के लोगों को भी प्राने लोगों की उक्तियों से फायदा उठाने को कोशिश करती चाहिए जो कि बिल्कुल सही बैठती हैं। साथ ही पानी के जो सात हैं. एक हो वर्षा है, दूसरा समीन और तीसरा जो बर्फ पिघलती है उससे भी पानी मिलता है। वर्फ का पानी हम नहरों के अरिये ही दे सकते हैं, इसी तरह से बर-सात के पानी का उपयोग कर सकते हैं। जो

जमीन का पानी है उसका उपयोग ट्यबवैलों के जरियं करना चाहिए। लेकिन उपसभा-ध्यक्ष महोदय, दिक्कत यह है कि राज्य सरकारों की योजनाओं का केन्द्र सरकार के साथ सामंजस्य नहीं है। अनेकों योजनाएं बनी पड़ी है, अधूरी बनी पड़ी हैं और जिन पर वहत सा रुपया खर्च हुआ है, यह योजनाएं इस्टीमेट घटाने बढ़ाने के नाम से लटक जाती हैं और आखिर में खासवौर से 31 मार्च को जल्दी से जल्दी बहुत काम करते हैं। इसके बारे में पहले से नहीं सोचा जाता कि जो बजट जिस काम के लिए मुकर्र है वह उस टाइम पर ही रूर्च होना चाहिए। यह सच है कि समय बदलते ही मंहगाई वढ़ जाती है। मगर कभी कभी दाम बढ़ाने घटाने के नाम से ठेकेदार और इंजीनियर खद दोरी करते रहते हैं। मैं जल संसाधन मंत्री महोदय से यह कहांगा कि बहत उपयोगी होगा अगर राज्य सरकार और केन्द्रीय सर-कार मिल कर के गोजनाएं बनाएं और जो योजना एक द्वार बन जाए उसको कभी वीच में न रोका जाए उसको समय पर ही पुरा किया जाए चाही कितनी कठिनाई क्यों न हो। जो लड़ाई लड़ कर इस का समय बढ़वाते ही उन से सावधान रहना चाहिये।

Ministry of Water

Resources

मैं इन शब्दों के साथ यह कहना चाहता हां कि किसान को पानी की सविधा देशव्यापी दी जाए तो अन्न के भंडार तो उसने हमारे भर दिये है, दोश को आतम निर्भर बना दिया है इससे वह और ज्यादा पैदाबार बढ़ा सकता है। किसान को पानी, बीज और खाद की सविधा दी जाए लेकिन इस में पानी सब से वडी प्राथमिकता है। इस प्रकार से मुफी सन्दोह नहीं है कि हमारा दोश बाद्यान में आतम-निर्भर ही नहीं सारी दनियां को साद-यान दे सकता है। इन शक्दों के साथ में अपनी बात समाप्त करता हा । धन्यवाद

## SHRI INDRADEEP SINHA

(Bihar): Mr. Vice-Chairman, Sir, I would just make a brief mention of the fact, that, as claimed in the report of the Ministry of Water Resources, durine; the last three decades and more of the postindependence period, we have made notable pro[Shri Indradeep Sinha]

gress in the direction of creation of new irrigation? resources; but, as was pointed out by my friend, Professor Lakshmanna, that, progress is not adequate and at this rate, it is doubtful if by the end of the year 2000, the remaining target would be realized. I do not want to elaborate this point. But I want to draw the Minister's attention to the other aspect of the situation.

During these 37 years while, on the one hand, the irrigation potential has increased, the irrigated area has increased and agricultural production also has increased but, on the other hand, the flood prone and drought prone areas also have creased. Now, according to certain official estimates, in 1951, the area liable to annual floods was estimated at t.23 million hectares. In this annual report of the Ministry, the area liable to floods now is estimated at 40 million hectares. there is more than 30-fold increase in the arsa liable to floods, and similarly, the drought prone area also has increased and in many of the, official documents, we find that nearly 130 districts which lie in the Deccan Plateau and in the central region are the heart land of poverty. They are the core of poverty of the rural toiling masses in the India of today. So, I want to draw Hon'ble Minister's attention to this sad fact that while undoubtedly some progress has been made towards the creation of irrigation facilities, but unfortunately, the aspects of preservation of forests, other preventing reckless deforestation, preventing reckless soil erosion, maintaining the ecological balance, these other aspects have been grossly neglected and some chaotic, unplanned and even unscientific measures have been adopted which instead of improving the situation have rather helped in worsening the situation in certain aspects. Now, according to figures given in this annual report, the colossal sum of Rs. 2,568 crores was the estimated value of the damage done to crops due to floods and

cyclone last year. Due to flood alone every year we are losing nearly Rs. 2,500 crores of crops. And if we add to the crop loss, the loss of cattle, the loss of houses, the loss of stored grain, the loss of human lives, then according to certain estimates, the annual loss due to floods alone would come to about Rs. 5,000 crores. That the extent of the damage due to both flood and drought has been growing is also proved lay the fact that the Central assistance which used to be of the order of nearly Rs.250 crores per year on each item in the last decade, has now come to nearly Rs. 500 crores on each item every year. That is about Rs. 1,000 crores per year the Centre has to give by way of assistance for relief to areas affected by flood, cyclone and drought.

So this is rather a serious situation that has developed. And this situation has developed not only because the Department or the Ministry or the Government have gone ahead with their programmes thoughtlessly ; but also because, together with going ahead thoughtlessly, they have gone in a reactionary direction. The hon. Minister will kindly excuse me for using this rather harsh expression because there is a definite shift in policy. When we compare today's policy with the policy adopted during the First Five Year Plan or the Second Five Year Plan, we find that definitely there is a shift. There used to be a Ministry of Irrigation and Power because understanding-was that irrigation and power. both, would come out of the same multipurpose projecte, that the big river valley projects would give us not only irrigation and water, but they would also give us power. Irrigation and power used to be under the same Ministry. Now that idea seems to have been given up. Now we are almost at the odier end, at the other extreme, when in the Seventh Five Year Plan, there is no proposal for taking up any new major irrigation project. All major river valley projects have been given up and

the emphasis is now on privately financed irrigation schemes. There has been a gradual shift from public sector irrigation or State sector irrigation or State owned irrigation projects to privately owned irrigation schemes.... (Time bell rings) I will take a few minutes. I am raising a point which the hon. Minister. ..

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I do not want to interrupt, but I am just cautioning you about the time. Please be brief.

SHRI INDRADEEP SINHA: I shall try to be brief. Now the shift has been towards encouraging the digging of more and more wells and tubewells by individual land owners. Instead of the State creating irrigation facilities which can help both the rich and the poor, now the State is distributing subsidies and only the well-todo farmers can afford to install tubewells. So the Government has not only failed to break up the monopoly of land ownership in the hands of a tiny group of landlords, rather they have reinforced that monopoly by creating a monopoly of water ownership in the hands of the same tiny group of big land owners in the villages. So now we have a triple monopoly, monopoly of land ownership, monopoly of water resources and monopoly of monetary resources. All these monopolies are now concentrated in the hands of a small group.

And what is the Government policy now ? Look at the allocation in this year's Budget ; irrigation and flood control-total for the Seventh Five Year Plan—Rs. 835 crores; under major and medium irrigation it is only Rs. 50 crores; under minor irrigation it is only Rs. 135 crores; under command area development it is only Rs. 500 crores under flood control only Rs. 150 crores. Thus the allocations are so meagre. From these meagre allocations it can

be easily understoosd that the Government now do not attach any importance either to irrigation or to flood control or to drought control or to devising measures which can solve the problems of the flood prone and drought prone areas. So there has been a definite shift in policy. Therefore, this Ministry of Water Resources is like a firm which having lost its reputation has changed its sign board and has come out with a new sign board to attract new customers.

Ministry o/ Water

Resouices

I would just refer to some problems of the north-eastern zone. According to the Seventh Plan the Approach Document and the report of the Econo mic Advisory Council appointed by-the late Prime Minister headed by Prof. Sukhmoy Chakravartyaccording to all these official documents. The man thrust of the Seventh Plan in the field of agriculture should be to increase agricultural production in the north-eastern zone and in the drought prone areas of the Deccan Plateau. These are the two areas pointed out. How can it be done? The Agriculture Ministry talks of launching a second green revolution in the north-eastren zone, that is from Eastern U.P. to Assam including Bengal, Bihar, Orissa. But is a green revolution really possible in this belt? My friend Mr. Virendra Verma, an ex-Minister from U.P., will bear, me out—from Lucknow to Bagdogra, Siliguri, and up to Gauhati and even further east, this whole belt is annually devastated by floods. Now, when floods come and wash away everything, all the crops, houses and cattle who is the foolish peasant who will put costly fertilizers in this belt? There cannot be any green revolution unless floods are prevented. How can floods be prevented?

As I said earlier the Government adopted a short-term, and, I would say, a shortsighted, policy of building marginal embankments. Even at that time when these marginal embankments were being constructed, some engineers pointed to the danger

[Shi IncLadeep Sinha] that within two decades or three the river beds will get silted up, the level of the bed will rise and the marginal embankments will become very very dangerous, there would be dangers of the embankments just giving way and water flushing out. In the case of the Kosi project this was specifically pointed by an Englishman who was the Chief Engineer of Irrigation in Bihar and later Director of the Poona Hydraulic Research Institute. Sir Clout English by name. He pointed out when the Kosi embankments were being constructed and the barrage was being built that after 25 years or so the Kosi bed will be silted up and Bihar will face the danger of more devastating floods. The same thing would happen with regard to marginal embankments along the other rivers as well Burhi Gandak, Kamala Bagmati, others. I do not want to name all of them. My friend from West Bengal referred to the Teesta river. Teesta is there; Mahananda is there; Kosi is there; Kamalabalan is there; Bagamati is there. We have also got in U.P. the Gomti, the Rapti, the Ghaghra etc. All these rivers are there. All these are flowing from the Himalayas to the Bay of Bengal. Unless these rivers dammed up in the Himalayas, floods cannot be prevented and if these rivers are dammed, this area can be turned into a granary for the whole country. And there •will be no dearth of electricity. For example, the B,arah-khetra dam on the Kosi river will give us 30,000 MW of powers just one dam. All the power that is available to us will remain only a fraction of the power that will be available if these rivers are dammed. ( Time bell rings).. . Moreover this will provide enough water for irrigation and also solve the problem of floods because it regulate the flow of the Ganga. And it will also create a situation for the construction of an all-India water grid when the surplus waters ofthe North Indian rivers can be transferred to the south and more equitable distribution of this valuable national asset can take place.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Pleaae conclude now. You have gone beyond your time. Otherwise, I will have to call the next speaker. Instead of six minutes you have been given fifteen minutes.

SHRI INDRADEEP SINHA: Very very, kind of you Sir. I will put forward my suggest ons now. Here is a scientific paper.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): No, please. You have to conclude...now. Otherwise, I will have to . call the next speaker. Please say thr: last sentence. You cannot proceed like this. I am conscious ofthe time.

SHRI INDRADEEP SINHA: Let me put my ideas in just five sentences only.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): O.K.

SHRI INDRADEEP SINHA: Here is a scientific paper of a seminar organised by the engineers and scientists of Bihar and I will hand this over to the honourable Minister to consider their proposal about solving the problem of floods, droughts and power shortage in North Bihar and ili North U.P. The problem is the same in both the States.

Secondly, I would suggest that tie Government should how rethink their whole strategy of irrigation and shift once again the emphasis to damming the big rivers and build multipurpose projects.

Thirdly, Government should not create a monopoly of water in the hand\* of the big landlords; rather create State-sector canals, tubewells and/or co-operative tubewells which can bring water to the fields of the poor, the marginal and the small peasants.

Fourthly, associate the representatives of the peasants or present organisations or political parties opadministration of the irrigation department. I donot want है । यह हमारे सामने सबसे बड़ी समस्या to go into the instance of corruption and bungling that है । अब इसको किस तरह से हल किया are there in this department.

Finally, I would suggest that all these measurds have चाहते हैं । पहले, यह 215 मिलियन conservation which can bost succeed not by awarding contracts to the World Pool to the contracts to the World Bank, but by awarding contracts to जाता है, इसको हम अगर माइनर एरीगेशन the landless agricultural labourers. Associate the poor के जिए पानी को इस्तेमाल में लाएं तो landless labourers in the various works. Associate होतों मी पानी पहुंच जाएगा, हरियाली them with this and they will plant the area, they will भी आएगी और साथ ही साथ हम पीने ज do not allow the country's wealth to be so recklessly d पानी का इंतजाम भी करगे, जिसके बार stroyed because, in that case after fifty years, if the stroyed of house of instead of having one Rajasthan desert, we will have मंजर-रिवर्स के बार में साचते हैं। इसका several Rajasthan deserts. Please avoid that disast'r. नतीजा यह हो रहा है कि हम ज्यादा This is my last suggestion. Thank you, Sh.

VICE-CHAIRMAN (SHRI PAWAN पानी मिलता है। KUMAR BANSAL): Now, Mr. Rafiq Alam.

श्री रफीक बालम (दिहार) : उपसभाध्यक्ष जी, पहले मैं आपका शुक्रिया अदा करता हुं कि इतनी दोर के बाद कम से कम वक्त तो मिला । इसमें कोई शक नहीं कि हमारे मलक के लिए सबसे बड़ी समस्या है जमीन और दसरी तरफ हमारी बढ़ती हुई आबादी है। जैसा कि आप जानते हैं कि हिन्दूस्तान हर साल एक आस्ट्रॉलिया को जन्म देता है । इस बढ़ती हुई आबादी का मुकाबला करने के लिए हमारे पास सिवाय इसके कि हम ज्यादा से ज्यादा पानी खेतों में दि ताकि हमारी पैदाबार बढ़े और साथ-साथ हमारे कारखाने को रा-मैंट रीयल मिले, उसके लिए भी खेतों को पानी दोना है। लेकिन हमको बभी जो अवलंबल बाटर है, वह सिर्फ एक ही सोर्स है, बारिश से पानी मिलता है। इसके अलावा कोई दूसरा चारा नहीं कि पानी मिले। हमको साल में 400 मिलियन हेक्टेयर मीटर पानी मिलता है, जिसमें से 70 मिलियन होकटोयर मीटर पानी इवेपोरोट ह्ये जाता है, 215 मिलियन होक्टोयर मीटर पानी गांवों तथा पहाड़ों की जमीन मों चला जाता है और शेष 115 मिलियन

rating in that area with your official machinery in the होक्टोयर मीटर पानी निदयों के जिरए बहता जाय, इस बारे में हम चन्द स्फाव रखना ज्यादा सर्चा करते हैं और कम से कम हमला

> उपसभाध्यक्ष जी, आपको जानकर ताज्ज्व होंगा कि 246 मेजर-रिवर्स प्रोजेक्टस अब तक लिए गए, जिसमें 68 तो कम्पलीट हो गए और 173 जो हैं, वे अभी तक कम्पूलीट नहीं हुए। इनमें पैसे लगे हैं, लेकिन उसकी रिटर्न नहीं मिलती । अब हमका सातवीं पंचवर्षीय योजना में जो रापया इस डिपार्टभेंट, वाटर रिसॉंसेज को मिल रहा है, वह लगभग 14 हजार करोड़ रूपए है और स्पिल आंवर स्कॉिम्स की खर्च के लिए लगभग 26 हजार करोड़ रापये चाहिए। अब पता नहीं हिन्दू माइथोलोजी यह है कि शंकर जी की जटा से गंगा निकली है, अब शंकरानन्द जी पता नहीं पानी को कैसे हर घर-घर में; गांव-गांव में पहुंचाएंगे, कैसे खेतों में पहुंचाएंगे। नाम तो दोनों का एक है, लेकिन कर्तव्य देखें । इसलिए हमारा अनुरोध यही है कि पानी जो नदियों के जरिए बहकर समृद्र में चला जाता है, उसको हम ले नहीं पाते हैं। आज हर जगेंड स्टोट की बात है, चाहे महाराष्ट्र हो, चाह कर्नाटका हो, या तिमलनाड हो, हर स्टेट यह समझता है, जैसे कि म्गल के वक्त में, जब म्गल का आखिरी दौर था, उस वक्त हर दीवान इण्डिपेंड टे हो गया था, वैसा ही बस्त अब आ गया है। म्ल्क को पता नहीं अपना मुल्क क्यों नहीं समझते हैं? हर स्टेट पानी के लिए झगड़ता है । अब बता-इए, गुजरात है, राजस्थान है, कर्नाटक है, महाराष्ट्र है, आज यहां जानवर तो मर ही रहें हैं, लोग भी पानी के बगैर परशान है, पीने का पानी लोगों को नहीं

श्री रफीक आलम्

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मिल रहा है और इधर पानी नदियाँ को जरिए समद्र में चला जाता है । इसलिए मेरी राय है कि चीज को नेशनल-इक्स नबाए । ये इन्टर-स्टेट मेजर रिवर्स है, चाह वह गंगा हो, या जम्ना हो, और जितनी दूसरी ये रिवर्स है, चाहे गोदावरी हो, कृष्णा हो, कवेरी हो या सतलज हो, व्यास हो, नर्मदा हो, ताप्ती हो, इन सबको नेशनलाइज कर वि ताकि हम वहां पानी पहुंचा सकें, जहां कि पानी नहीं है और पानी बजाए समद्र में जाने के खेतों में पहांच सके। अभी हमारे एक साथी ने ठीक ही कहा है कि करोड़ों रापया हम खर्च करते है फ्लड-रिलीफ पर और डाउट पर और अगर वही रापया हम पानी को जरिए लोगों तक पहुंचा दें तो राज्या भी इससे बचेगा और लांगों की परेशानी भी बचेगी। इसलिए जब हिन्द स्तान एक मल्क है तो ये चीजें नहीं होनी चाहिएं कि हम पानी नहीं देते। जब पंजाब-हरियाणा को ही लीजिए। अजब तमाशा मुल्क मों हो रहा है। आखिर इस मल्क को लोग अपना मल्क क्यों नहीं समझते । पानी चला जाय समद्र में इनका मंजर है, लेकिन हम पानी नहीं देगे तमिलनाड को, वह प्यासा रह जाय। इस-लिए इस बारे में नेशन पोलिसी अपनानी होगी, जो मेजर रिवर है उनको नेशनलाइज करना होगा ।

दसरी बात है कि ज्यादा ज्यादा पैसा आपको माइनर इरोिंगशन लिए होगा जिससे देना 215 मिलियन होक्टोयर मीटर पानी जो जमीन में है उसको हम इस्तेमाल में ला सकों। हिन्द्स्तान में 7 लाख गांव है। अभी तक 51 परसेंट रूरल पापुलेशन को हम कवर कर पाए है. 49 परसेंट को कबर रहीं कर पाए । कहते ह<sup>®</sup> वाटर-वाटर एवरीव्हैयर, नाट ए डाप ट डिलंक । वह किस्सा हमारे मल्क में हो रहा है। हमारा पानी चला जाता है लेकिन हम उसको इस्ते-माल नहीं कर पाते । मैं भी इर्रीनेशन मिनिस्टर विहार का था। मुभ्ने बहुत मौका मिला दोरूने का। सबसे बड़ी प्राब्लम हैं कि सेन्ट्रल बाटर कमीशन में स्कीमें पड़ी रहती है, पता नहीं जांच करते हैं या क्या करते हैं। उसका नतीजा होता है कि कास्ट बढ़रा जाता है और उसका नतीजा होता है कि कोई स्कीम वक्त पर **काम**याब नहीं हो पाती है। जो कास्तकार है---अफ-सांस और दूस के साथ कहना पड़ता है--जिसके लिए न कभी त्याहार होता है, न इतवार होता है, उसको हम पानी नहीं दे पाते । पढ़ा-लिखा तबका एयरकंडीशनिंग चाहता है, चाहे वह इंजीनियर के रूप में हों, चाहे ब्यूरोकट के रूप हो, सैकिन जो पैदा करता है, जो अन्नदाता है उसके बार में वह साचता भी नहीं है। मैं बहुत अदव के साथ अर्ज करूंगा कि मानिटरिंग कर कि जो रुपया स्टोट्स को दैवह रुपया उसी स्कीम में खर्च होता है या डाइवट कर दते हैं। इसलिए वह स्कीम रखी रह जाती है। यह भी दोशों कि वह पैसा स्कीम पर लगता है या इंजीनियर्स के मकान बनाने में लगता है। आपको ताज्ज्ब होगा कि कुछ अफसरों को मुझे सस्पेंड करना पड़ा एज पी. डब्ल्. डी. मिनिस्टर, इरीगेशन मिनिस्टर । कहां से इतनी आमदनी हुई कि 6 लाख का मकान बन गया। आप टाउन सर्वे कराइए । टाउन में जितने मकान हॉगे वह बड़े-बड़े ब्यरोक्रेट या इंजीनियर्स के होंगे, छोटे इंजीनियरों के भी हैं। नादिरशाह ने जितना नहीं लटा उससे ज्यादा आजादी के बाद हमारे पढ़े-लिसे तबको ने मुल्क को लुटा है। पढ़े-लिखे गवको को मेरा चेलेज है उन कास्तकारों की तरफ से, अनपढ़ों की तरफ से कि आप उनका देखें। महात्मा गांधी ने कहा था कि आजादी मक्किमिल उसी वक्त होगी जब किसी शख्स की आंख मों आंस् नहीं रहेगा। आज काश्तकार की निगाह में हर पढ़ा-लिखा आदमी चार है जिसका नतीजा है कि बाइ-सिस आफ कानफीड स हो गई है, किसी को किसी पर कानफीड स नहीं है, दूसरे को चोर समझते हैं। नतीजा यह होता है कि काम ही नहीं हो पाता । इस-लिए मैं पढ़े-लिखे तदके से अपील करूंगा आपके जरिए कि इस मुल्क को तबाही से वचाएं। पढ़े-लिखे इंजीनियर हों या आई. ए. एस अफसर, वे देखें कि यह मल्क. जिसकी आजादी के लिए लाखीं लोगों ने कुर्बानी दी है, आजाद रखें, ितरंगा झंडा भक्तने न दै, इसके लिए जितना कष्ट उठाना हो उठाएं, लेकिन अपने आराम के लिए मल्क को तबाह और बर्बाद न करें। इसके अलावा में एक स्झाव और देना चाहता हुं। इन्द्रदीप बाबू ने सही बात

Ministry of Water

Resources

Resources

कही है और मेरा भी इरिगेशन मिनिस्टर की हींसियत से जो तजुर्बा रहा है कि इंबेंकमेंट्स सही नहीं है इस लिए कि डिसिब्टिंग होती नहीं और यह प्रोसेंस पूर्णिया जिलें को भी एफोक्ट करता है। ज्न, जुलाई के महीने में बिहार के लोग परेशान होते हैं कि अब बरसात आ रही है और एक ही वक्त में लोग डाउट से भी परेशान होते हैं और बरसात से भी परेशान होते हैं। तो आप को सोच विचार कर स्कीम तैयार करनी होगी ताकि इस मुल्क को तबाही और वर्बादी से बचाया जा सके । वहां एक कंकही प्रोजेक्ट है पूर्णिया का । जैसे चीन की हांगहां यलां रीवर है वैसे ही यहां की यलो रीवर हैं। और हर साल हजारों लाखों एकड जमीन इससे खराब हो जाती है। इस रीवर के लिये जो कंकही प्रोजेक्ट बना 1954 में उस के अनुसार उसका बैराज नेपाल में बनेगा और नेपाल गवर्नमेंट इसके लिये तैयार नहीं हो रही है। इस लिये हिन्द्स्तान की सरकार से मेरी अपील ही कि इस स्कीम को आप नेपाल सरकार से लें और उन को भी इसमें फायदा है। उन को विजली मिल जायगी और उन के खेतों की सिंचाई होगी और पूर्णिया जिले का प्वी हिस्सा सैलाव से बच जायगा और काफी जमीन अंडर कल्टीवंशन आ जायगी और ्स से पदावार बढ़ेगी और मुझे उम्मीद ही कि माइनर इरिगेशन और कंकही प्रोजेक्ट मिल कर जो फायदा पहुंचायोंने उससे पुणिया जिला परे बिहार को खिला सकेगा।

Discussion on the

working of the

इन शब्दों के साथ मैं आपका श्रुकिया अदा करता हूं और मैं शंकरानन्द जी से रोक्बेस्ट करूंगा कि वे इसको थारोली देखें और कोई एक अच्छी स्कोम निकालें तािक मुक्क में पैदावार भी बढ़े और हमारी गरीबी दूर हो और लोग भूसों न मरें। इन शब्दों के साथ मैं फिर आपका श्रुकिया अदा करता ह

† [شوی وفیق عالم (بهاد): اب سبها ادهیکه جی- پهلے میں آپک شکریم ادا کرتا هوں کم اتدی دیو

کے بعد کم سے کہ وقت دو مالا -اسمیں کوئی شک نہیں کہ احمارے ملک کیلئے سب سے بوی سمسیه ه زمین اور دوسری طرف هماری بوهتم هوئي آبادي هے - جيسا که آپ جانجے ههر که هادوستان هر سال ایک آستریلیا کو جنم دیتا هے - اس آبؤھاتی ہوئی آبادی کا مقابلة كرنے كهائے عمارے ياس سوائے اسکے کہ هم زیادہ ہے۔ زیادہ بانی کهیتوں میں دیں تاکہ هماری پیداوور بوھے - اور ساتھ ساتھ همارے کارخانے کو را - میٹویل ملے - اسکے لگے بھی کھیتوں کو پانی دیاا ھے۔ لهكي هم كو ايهي جو اولهبل واثر ھے - وہ صوف ایک ھی سورس ھے-بارس سے پائی ملتا ہے۔ اسکے علاوہ کوئی دوسوا چارہ نہیں کہ یانی ملے - ھمکو سال مھی چار سو ملین هیکتیو میتر پانی ملتا ہے - جسیوں سے سلو ملیوں هیکتر میتر پانی اوے یورید هو جاتا هے دو سو پندرہ ملین هیکٹیر میٹر یانی ندیوں کے ذیعہ بہتا ہے۔ دو سو بندره هيکٽيو ميتر باني گاون اور پہاروں کی زمین میں چا جاتا ھے -اور شیھر ایک سو یلدرہ ملیوں هیکٹیٹر میٹر پانے ندیوں کے ذریعہ بہتا ھے ۔ یہ همارے ساملے سب سے بوی سميدية هے - اب اسكو كسطور حل کیا جائے - اس بارے میں هم چند سبواؤ وکهنا چاهتے هيں - پہلے يه دو سو پددره ملین هیکتر میتر پانی جو زمهن مهن جزب هو جايا هے -

<sup>†[ ]</sup> Transliteration in Arabic Script. 353 RS-9

هے - لیک کام فیکیوں - اسلئے هماری گزارش بهی هے که پائی جو ندیوں کے ذریعہ بہمر سندر میں چلا جاتا هے - اسکو دم لے بہیں پاتے هیں -آب در جگهه استها کی بات هے -چاہ سہارشٹر ہو - چاہے کرنائک هو - يا نام نادو دو - هر استيت یہ سمجھتا ہے کہ جیسے کہ مغل کے وقت نے وقت میں - جب مغل کا آخری ور تها - اس وقت هر ديو انديندنت هو گيا تها -ويسا هي وقت اب آئيا هے - ملك کو بته نهیں بنا ملک کیوں نہیں سمنجية هير - هو استيت ياني کیائے جھگوتا ہے ۔ اب بعائیے ۔ کجرات ہے - راجہ تہاں ہے - درنائن ھے - مہاراشتر ھے - آبے یہاں جانور تومہ هي رهے هيں - لرك بهي پای کے بغیر پریشان عیں - پیلے کا بہائی لوکوں کو نہیں سل رہا ہے۔ اور ادعو یانی ندیوں کے ذریعہ سلادر میں چلا جاتا ہے - اسلئے میری رائے ہے کہ اس چیز کو نیشلل -اشيو بنائے - يه اندر استيت ميں جو ريروس هين - چاهے ولا کنا هو -یا جند هو - اور جاتنی دوسری یه ريورس هين - چاه کوداوري هو -کوشفا هو - کاویوی هو ایا ستلمج هو بیاس هو- نوسدا- تایتی هو- ای سبکو نیشنائز کو دین تاکه هم وهان ياني پهنچا سکين - جهان که بانی نہیں ہے - اور پانی بجائے

اسکو هم اگر سائگیر اربیش کے فریعہ پانی کو استعمال میں لائیں تو کبیتوں میں بھی پانی پہلچ جائیکا - هرپالی بھی اگےگی اور ساتہ هی سات، هم پینے نے پانی کا انتظام بھی کریںگے- جسکے پارے میں کوئی نوگ سوچتے نہیے عیں - کوئی نوگ سوچتے نہیے عیں - ساتہ نتیجہ یہ هو وها هے که هم زبادہ نے زیادہ خرچ کرتے هیں اور کم سے کم عدو پانی ساتھا هے ۔

ا الاعهكم جي آكو جانكو تعجب هوگا که ۲۳۷ میجر ربورس يروجه كتس اب ت بئے گئے -جسمیں ۱۸ تو کمپلیٹ هو گئے -اور ۱۷۸ جو هیں - ولا ابھی تک كمپليڪ نههن هوائے - انمهن پيسة لگے هيں - ليكن أسكى ودرن نهیں ملتی - اب هم کو ساتویں پانچ ساله پلان میں جو روپه، اس دیهارتمنت کو واتر رسور یو کو سل رها هے - وہ لگ بهگ ۱۳ هزار کور روپیم هے - اور اسهل اور اسکیمس کے خرجہ کیلئے لگ بھگ ۲۹ ھزار كررز رويية جاهيّ - أب يته نهين هندو مایتھولوجی یہ ہے کہ شلکر جی کی جمنا سے کلکا تکلی مهن - اب شنکرا آنند جی پته نهیں پانی کو کیسے هر گهر - گهر مهن - کاؤن - کاؤن مين يهنجائينگے - كيسے كهيتوں ميں پہچائینگے - نام تو دونوں کا ایک

والر - "والر ايوري وهير" - ناع اے قراب تو قرنک - وہ قصه همارے ملک میں هو رها ہے - همارا دانی چلا جا ا هے لیکن هم اسکو استعمال نہیں کر یائے - میں بھی ادیکشن منستر بہار کا تھا - مجھے بہت موقع ملا دیکھلے کا - سب سے بڑی پروبلم هے که سینٹرل واثر کمیشن سیں اسكيمين پري رهايي هين - پته نہیں جانچ کرتے ھیں یا کیا کرتے هيں - اسكا نتيجه هوتا هے كه كامت برهتا جاتا هے - اور اسكا نتيجة هوتا ھے کہ کوئی اسکیم وقت یو کامیاب نهيں هو پاتي -

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جو کاشنکار هے - افسوس اور دکھ كے ساته كهذا يوتا هے - جسكے للتے نه کبهی تهوار هوتا هے - نه اتوار هوتا هے - اسکو هم پانی نهیں دے پاتے - پڑھا لکھا طبقہ ایر کنڈیشنگ چاهتا ہے - چاهے ولا انجیلر کے روپ میں هو - چاہے بیوروکریت کے روپ سیں هو - لیکن جو پیدا کرنا ہے - جو ان داتا ہے اسکے بارے میں وہ سوچتا بھی نہیں ہے - میں بہت ادب کے ساتھ مرض کرورتا که مانیترنگ کرین که جو روپيه استياس کو دين وه روپيه اسی اسکهم میں خرچ هوتا هے یا ڈائیورٹ کر دیتے ھیں - اسلئے وہ اسکیم رکھی رہ جاتی ہے - یہ بھی دیکهیں که وہ پیسه اسکیم پر لکھا

working of the سملدر میں جانے نے تھیتو میں پہنچا سکیں - ابھی ھمارے ایک ساتبی ہے ٹھیک ھی کہا ھے۔ کد کروروں روپیہ هم خرچ کرتے هیں -فلق ريليف ير اور قرافت ير او. الدر وہ هي رويده هم پائي کے فريعة لوگوں تک پهنچا دين نو روپهه بهي اسمیں بھے کا اور لوگوں کی پریشانی بھی بھے گی - اس نے جب عددوستان ایک ملک ہے تو یہ جهریں نہیں هونی چاهائے که هم بانی نهیں دیتے۔ اب پذرجاب اور هربانه کو هی لیجئے يلجاب اور هريانه كو هي ايجد -عجب تماشة ملك مي هورها هي-آخر اس ملك كولوك اينا ملك کیوں نہیں سمجھتے - بانی چلا جائے سمندر سیں ان کو منظور ہے ۔ لیکوں هم ياني نهين ديلكم تسل ناةو و -ولا پیاست ولا جائے - اسلئے اس باوے مهن نيشلل باليسي ايناني هرئي -جو معجو ريورس هين أناو نيشلائو - Kya UyS

Discussion on the

دوسری بات هے که زیادہ سے زیادہ پیسه آپکو مائنر اریکیشن کیلئے دینا ھوکا - جس سے ٢١٥ ملين ھيکٽر سيتر پاني جو زسين سين هے اسكو هم استعمال ميو لا سكين - هدوستان میں سات لاکھ گاؤں شیں ۔ ابھی تک ٥١ پوسيدت رورل پاپوليشن کو هم کور کر پائے هيں - ۲۹ پرسيلت کور نہیں کر پائے میں - کہتے میں Discussion on the

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جس کی آزادی کے لئے لاکھوں لوگوں نے قربانی دی - آزاد رکھیں - ترنا جهددًا جهكني نه دين -اسكي لأي جتنا كشت إتهانا هو إنهائيس - ليكي أن آرام كيلئے ملك كو تباہ برباد ته کرین -

اسکے علاوہ میں ایک سجهاؤ اور دينا چاهنا هي - اندر ديب بابو نے صحیم بات کہی اور میرا بھی اریگیشن منستر کی حیثیت سے جو تعجرية رها هے - كه ابيكميلتس صحیم نہیں هیں اسلئے که تسیلتنگ هوئي نهيد اور يه پروسي يورنيا ضلع کو بھی افیکت کرتا ہے - جون جولائی کے مہینہ میں بہار کے لوگ يويشا، هوتے هيں - که اب بوسات آ رهی هے ایک هی وقت میں لوگ ةرافت سے بھی پریشان هوتے ھیں اور برسات سے بھی پریشان ھوتے ھیں - تو آپ کو سوچ بحار کر اسکیم تیار کرنی هوکی- تاکه اس ملک کو تباهی اور بربادی سے بحمايا جا سكم - وهال ايك عي يروجيك هے پورنيا كا - جهسے چینی کی بہانگ ہو یلو ریور ہے ویسے هی يه يهاں کی يلو ريور هے -أور هو سال هؤاروں لاکھوں ا بح زمین اس سے خواب ھو جاتی ہے - اس ربور کیائے جو کن کہی پروچیکت بنا ۱۹۵۴ میں اس کے مطابق اس کا عراب نیپال میں بنے ال اور نیپال

ھے - یا انجہنرس کے مکان بنانے مين لكتا هے - أيكو تعجب هوكا كه کنچه افسوس کو منجهے سسیهات کونا پوا اس - پي - قبليو - قي -منستر ایز اریکیشن منستر - کہاں سے اللہ کا آمدنی هودی که چه لاکه کا مكان بي ليا - آب تاؤن سروے كرائدي-تاؤن ميں جتنے مكان هونگے وہ ہوے ہوے بیوروکریت یا انجہنیرس کے مونگے - چھوٹے انجیلیرس کے بھی هیں - نادر شاہ نے جتنا نہیں لوٹا اس سے زیادہ آزادی کے بعد همارے يوه لكه طبقة نے ملك كو لوتا هـ-يوفي لكهي طبقه كو ميرا چيللم هي ان کاشتکاروں کی طرف ہے -ان پوھوں کی طرف سے کہ آپ اں کو دیکھیں - مہانما کاندھی نے کہا تہا که آزادی مکمل اس وقت هوگی جب کسی شخص کی آنکه میں آنسو نہیں رهیا - آج کاشتار كى نئالا مين هر پوها لكها أدمى چور هے- جسکا نتیجه هے که کرائس آف کانفیدائس هو گئی ہے۔ کسی کو کسی پر کانغی ڈیلس نہیں ھے ۔ سب فوصرے کو چور سمجھتے هين - نتيجه هوتا هے که کام هو نہیں پاتا - اسلئے میں پڑھ لکھے طبقه سے اپیل درونکا - آپکے دریعه که اس ملک کو تباهی سے بچائے -يوق لكه انجيلهر هوں يا آئي- اے-ایس - انسر ولا دیکھیں که یه ملک گورنملت اسكے لئے تهار نهين هو رهي ھے - اسلنے هندوستان کی سوکار سے میری اپیل ہے کہ اس اسکیم کو آب نیپال سرکار سے لین اور انکو بھی اسمين فائدة هے - انكو بجل مل جائیگی اور انکو کھیتوں کی سفچائی هو کُدُی اور پورتیا ضلع کا پورہی حصة سيالب سے بچ جائيكا - أور كافى زمين اندر كلتى ويشن آجائهكى-اور اس سے پیداوار پوھیکی اور مجھے امید هے که مانقر اربگهشن اور کن کہی پروھیکت ملکر جو فائدہ پہلچائیلکے اس سے پورنیا ضلع ہورے بهار کو کھلا سکے کا ۔

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ان الفاظ کے ساتھ میں آپ کا شکریا ادا کرتا هون - اور مهن شنکر آنند جی ہے ویکویسے کرتا هول که ولا اسکو تهورولی دیکههی -اور کوئی ایک اچهی اسکیم نکالین - ا تاکه ملک میں پیداوار بھی ہوہے أور هماري غريدي دور هو أور لوگ بهوکے نہ مرین - ان الفاظ کے ساتھ میں بہر آپ کاشکریہ ادا کرتا ہوں۔]

श्री सत्य प्रकाशः मालवीय (उत्तर प्रद्रोकः) : माननीय अधिष्ठाता महोदय, इस देश में शंकर जी की जटा से गंगा जैसी पवित्र नदी 🖈 नकली थी और यह संयोग है कि आज जल संसाधन मंत्रालय की जिम्मेदारी भारत सरकार की आरे से श्री शंकरानन्द जी के हाथ में हैं गौर मुझे पुरी आज्ञा है कि भविष्य में पानी का प्रयोग और सद्पयोग इस तरह से होगा कि जिससे इस देश के लोग और कासकर गरीव लोग खबहाल होंगे 🕕

पानी मनुष्य के जीवन के लिये एक वहात ही आवश्यक और अनिवार्य वस्तु है । किसी साहित्यकार ने कहा है कि पानी बिना सब कुछ सुना है। पानी मन्ष्य के जीने के लिये आवश्यक है, जानवर के जीने के लिये आवश्यक है और बिजली उत्पादन हो या खेती हो या उपज का मामला हो या दूसरे उद्योग हों, सब के लिये पानी आवश्यक है । लेकिन आज हमारे मल्क की हालत यह है कि कहीं सूखा पड़ता है, कुछ क्षेत्र मूखे से प्रसित रहते हैं और काछ ऐसे क्षेत्र हैं कि जहां पर अधिक दर्घके कारण या बाढ आ जाने के कारण या नदी में कटाव हो जाने के कारण बड़े-बड़े खेत और फसलों नष्ट हो जाया करती हैं। पानी की कमी हमारे मल्क में नहीं है लेकिन पानी का अच्छा सद प्योग हो और किस प्रकार से उस का उपयोग किया जाये ठसके बारे में अभी तक कोई राष्ट्रीय जल नीति तैयार नहीं हो पायी है । 1983 में हमारे देश में नेशनल बाटर रिसांसींज काँसिल बनी थी। उस का बने हुए तीन साल हो गये लेकिन अभी एक नीति वनी नहीं है और पता नहीं यह नीति कब वनेगी और पता नहीं उसका कार्यान्वयन होते होते हमारे देश में कितनी गरीबी बढ़ती जायंगी। अभी कुछ दिन पूर्व माननीय मंत्री जी ने लोक सभा में इस दात को स्त्री-कार किया था कि हर व्यक्ति के लिये इस देश में कम से कम 40 लिटर एवरेज. प्रतिहिन पानी की आवश्यकता है । जितने भी हमार गांव में रहने वाले हैं उनमें से केवल 51 प्रतिकृत लोगों को पानी मिलता हैं अभी हाल में ही हमारे देश में एक सीम-नार हुआ था जिसमों स्विस प्रोफेसर डा0 टिडमेन ने राय प्रकट की थी कि ' देश में जंगलों में आग लगती है, कटाब होता है, उससे भी इस दोश में तुफान और बाद आती है। '' विशेष रूप से हिमाचल प्रदोश, उत्तर प्रदोश व जम्म-कश्मीर मीं बराबर जंगलों की कटाई होती हैं। मूझे पूरी आशा है कि जब हमारी राष्ट्रीय नीति बनेगी तो उस और भी ख्याल किया जायेगा । उत्तर प्रदेश के मुख्य मंत्री ने भी अभी हाल में ही स्वीकार किया कि उत्तर प्रदेश में जंगल में आग लगने से प्रति वर्ष 9 करोड़ रुपयेकान्कसान होताहै। जब नष्ट होगा तो स्वाभाविक है कि बाढ़ और तफान भी आएंगे।

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श्रीमन्, सन् 1983 में आधु प्रदेश सरकार ने 637 करोड़ रुपये की एक योजना कोन्द्रीय सरकार को भोजी थी। 3 साल से अधिक हो गए हैं, लेकिन अभी तक उस योजना को स्वीकृति नहीं मिल पाइ है। इस योजना का सीधा संबंध रायलसीमा से है जो स्वाग्रस्त इलाका है। कल प्रधान मंत्री जी ने भी लोकसभा में वताया कि सर-कार टालमटोल नहीं कर रही है। उनकी सरकार के मन में हरिजनों के लिए पीड़ा है। मेरा आग्रह है कि तीन साल से अधिक समय से जो योजना विचाराधीन है, तेलग-गंगा प्रोजेक्ट, उसे तुरन्त स्वीकार करना चाहिए ।

श्रीमन उत्तर प्रदोक और बिहार आबादी की दिष्टि से सबसे बड़े क्षेत्र है, लेकिन सबसे पिछड़े हुए हैं। पूर्वी उत्तर प्रादेश और बिहार के इलाकों में बन्दोलसण्ड तथा इलाहाबाद के आस पास जमना के पार के जो इलाको है उनमें सिंचाई की कोई व्यवस्था नहीं है, ट्य्ववैल नहीं है। 7वी पंचवर्षीय योजना के संबंध में मेरा जागृह है कि विशेष रूप से बिहार के लिए, उत्तर प्रदेश के लिए धन की व्यवस्था करें। उत्तर प्रदोश के सचना एवं जनसंपर्क विभाग ने हाल ही में एक प्रतक प्रकाशित की है जिसमों इस बात की चर्चा आई है कि धन की कमी के कारण उनकी योजनाएं खटाई में पड़ी है। मैं उसका उद्धारण विशेष रूप से करना चाहता हूं, यह मुख्य मंत्री जी का कहना है---

कर्ड एंसी योजनाओं का वहा उद्देश्यीय योजनाओं पर काम चल रहा है। इसमें टोहरी बांध योजना, शारदा सहायक योजना, पूर्वी गंगा नहर, सरयू नहर गंडक योजना का विशेष रूप से उल्लेख किया गया भागीरथी है। टेहरी बांध परियोजना, नदी पर 260.5 मीटर ऊचा बांध, वारावंकी फंजाबाद, लखनऊ, रायवरेली. प्रतापगढ, आजमगढ़, वाराणसी और गाजी-पर में 1582 लाख होक्टोबर भूमि की सिंचाई योजनाएं है, इन पर काम राका हआ है।

केन्द्रीय सरकार से मेरा अन्रोध है कि इस ओर विशेष ध्यान दे।

श्रीमन, कई वक्ताओं ने इस बात की घर्चा की है कि क्छ राज्यों की उपेक्षा की जारही है। यही हाल उत्तर प्रदेश का भी है। इस सम्बन्ध में उत्तर प्रदेश को स्वास्थ्य मंत्री श्री लोकपति त्रिपाठी ने एक पत्र (सर्क लर) निकाला है जिसकी ओर मैं अपिका ध्यान आकृष्ठ करना चाहता हुं। उनकाभी कहनाहै कि केन्द्रीय सरकार उत्तर प्रदेश को उपेक्षा की दिष्टि से देखती है। इस पत्र में उत्तर प्रदेश के पिछडोपन का जिक है। उन्होंने पत्र में लिखा है. यह 29 मार्च का पत्र संख्या 799-एम

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हमने यह जानने का प्रयास किया कि छठी पंचवर्षीय योजना में उत्तर प्रदेश को देश के अन्य राज्यों की अपेक्षा कितनी केन्द्रीय परियोजनाएं मिलीं ।

आपको यह जानकर आक्चर्य होगा कि नावज्द इसके कि उत्तर प्रदेश आबादी और क्षेत्रफल के हिसाब से सबसे बड़ा है, हमें कोवल 2.15 प्रतिशत केन्द्रीय योजनाएं कार्यान्वित करने को मिलीं।

उपरोक्त स्थिति में मैं समझता हां बहुत पहले से हैं। हमारे प्रयास रहे हैं कि प्रदोश की गरीबी और पिछडापन दूर करने के लिए यहां छोटे-बड़े अनेक उद्योग पनपे, परन्त् यह सफल नहीं हो पाते क्योंकि केन्द्र हमारी और उपेक्षा का भाव रखता हैं। अतः यह वहत आवश्यक है सातवी पंचवधीय योजना में इतिहास की दहरायान जाए। हम सभी को समचित प्रयास करना चाहिए कम से कम 15 प्रति-शत केन्द्रीय परियोजनायों उत्तर प्रदेश में लगे तब ही उत्तर प्रदेश खुशहाल होगा और इसके सधार के लिए आपके नितान्त सहयोग की अपेक्षा है। इसके अतिरिक्त अभी जो पंजाब का समझोता हुआ उसमें भी नदी जल बंटबार के बार में चर्चा थी । रावी-व्यास जल अधिकरण को लेकर पंजाब मी जो समभाता हुआ 24 जुलाई, 1985 को उसमें धारा 9 और उपधारा 3 म कहा गया कि 'सतलज तथा यम्ना को जोडने वाली नहर का निर्माण पर्ण जारी रहोगा अर्रेर इसे 15 अगस्त, 1986 तक पुरा कर लिया जायेगा।" हरियाणा के लोगों की शिकायत है उनकी उपेक्षा की

Resources

SHRI RAMESHWAR THAKUR
(Bihar): Mr. Vice-Chairman,
I rise to thank the hon. Minister for Water
Resources for the annual report placed by
him in which the achievements of the
Department and its various aspects

been highlighted in a cohesive manner that in the past. We are all aware of the supreme it be agriculture, industry, transport, environments and other walks of We are largely dependent on life. agriculture and ours is an agricultural We need water for our country. agriculture throughout the country. We are aware of the achie vements made in the past, particularly after However, the water independence. problem as we see even today, has been aggravated by frequ nt droughts and floods in spite of the fact that we have mighty perennial rivers in the country. We have a numbe r of impor tant projects, irrigation proje cts, large, rne dium and minor. Eve n today we find a numbe r of States, including Gujarat, Maharashtra, Rajasthan and some parts of Bihar are in drought. Recently I visite d the district of Godda of Santhal Pargana along with local officials and found in some areas of Meharan Block people were crying All the we lis have dried for water. This is the situatiem which, the up. country is facing today, and thre fore, water management and wat> r re source development in a more scientific and more efff ctive manner se cms essential. We are aware that our total surface water available has be en e stimated at 168 million hectare metres, out of which 33.3 pfr cent is lost account of natural evaporation, seepage in soil is 21.6 per cent the and balance available in the river basin for irrigation is 43.2 per cent. Out of this, we have started with the utilisation of 17 per cent in 1951 and this has gone up to 67 pe r cent hy the a nd of Sixth Plan, ti at is, 1984-85. Similarly, in the case of under ground wate r also, out ofthe 36 million hectare metres, we are able to utilise at the moment only up to 20 per cent. Therefore, there is scope fe r improvement and development in this sector.

The Annual Report which has been placed before the House has give n us all the facts and figure s. Out ofthe total net sown area of 140 million hectres, our ultimate aim has been

[Shri Rameshwar Thakur]

kept at 113 million hectares for irrigation. Up to 1979-80, we have achieved 56.6 million hectares. The Sixth Plan targets was 13.7 million hectares, but we have been able to achieve only 11.13 million hetares. It is a matter of concern that in this sector, our achievement has been less than what was expected. The target in the Seventh Plan is 12.9 million hectares which is slightly lower than the target which was fixed for the Sixth Plan.

Then, Sir, in regard to the outlay, I would like to seek a clarification from the hon. Minister. The total outlay, up to 1979-80, was 12,594 crores. The Sixth Plan outlay was Rs. 11, 695 crores. The outlay in the Seventh Plan is 19,531 crores. Another factor which I find is, this is from the document 'Budget at a glance' issued by the Finance Ministry out of the Central Plan outlay of 95,534 crores, irrigation and flood control, 3, get Rs. 835 crores only. item number This means, the ouday is less than one per cent of the total outlay of 95,534 crores. This is very meagre keeping in view the importance of water. Therefore, I would like to seek a clarification from the hon. Minister as to why the allocation is very low and how does he reconcile the figure given in the Annual Report of his Ministry and the figure given by the Finance Ministry . Of course, there is another item, item number nine, 'Social service' i.e. water supply and sanitation, which will naturally include things like rural water supply. The outlay for this is of the order of Rs. 1237 crores. If we take these two into account, even then it will come to about 2,072 crores only. Therefore, I would like to know why this allocation is very low so far as the Seventh Plan is concerned. Keeping in view the importance of this sector, I would very much urge upon the hon. Minister to take steps to ensure that sufficient importance is given to this sector and he should also see that more allocation is made to his Ministry when

the mid-term appraisal of the Seventh Plan is taken up.

Now we are all aware that awareness lias been brought about by hon. Prime Ninister,fShri Rajiv Gandhi A new direction has been given so far as water management is concerned. The Ministry of Water Resources has been created exclusively to look after all aspects of water resources and management. Conservation, preservation, cleanliness, utilisation, availability, avoidance of wastful water as well as proper costing, implementation of the projects, etc. are the new aspects which the Ministry is looking into. We are sure that firm determination and speed if we take up all the projects in hand, we can go ahead, However, one aspect which perturbs us is the delay in implementation of the major and medium projects. I would like to quote the document of the Seventh Five Year Plan, which says:

> "The existence of too many unfinished projects in die pipeline also leads to a rise in capital output ratio."

They have given the example in Table 21.1—Project pillipene and rate of completion, which says:

"Major & medium irrigation: Magnitude of projects approved and under implementation at die beginning of 1984-85 (thousand h.a. of potential)—15,940.

Additions 820. The total comes *to* 16,760."

And then the document says: Number of years required to complete approved piojects at 1984-85 rate of completion—19 years. This is the main Plan document. It needs our attention.

If the existing on-going projects are to take 19 years for completion, then we have to see how we are going to have our acheivement in this direc-

tion, and how we arc going to have And that is why the additional projects. document mentions one more sentence, i. e. : This trend will be curbed by the strategy being followed in the Seventh Plan of concentrating on completion of projects as the first priority and stricter criteria for n< investments. means we have been bogged down to the existing projects and we have lesser investnu for new projects during the Seventh Plan period. I think this is a matter of great concern and I would like to seek clarifications from the hon. Minister as to what steps are likely to be taken to complete these ongoing projects in time.

Discussion on the

working of the

Ia tlu's connection. Mr. Vice' Chairman. I would like to make few suggetions. One is the survey and identification. A complete scientific survey of the entire water resources, both surface and underground and identification of total potential and then a plan for its use should be worked out by the Government.

Secondly, a long term water resources utilisation plan till the end of the century should be drawn. There should be longterm plans for the develpoment of technolog raw material and other imput resources. Concrete steps should be taken to implement the projects by the end of the year.

Then mere should be a short-term plan co-terminus with the Seventh Plan to complete most of these 16760 on-going projects on top priority basis. Efforts should be made to expedite completion of these projects at least within the Seventh Plan period.

Then comes project formulation. Project formulation should be on the basis of sufficient sound data and correct assumptions regarding input supplies and infrastructural facilities.

Pre-planning for implementation needs prepartion of feasibility reports,

alternative technical choices, prepara tion of detailed project reports and similar activities in sequences. Deci sion making is also important in implementation of project planning I would not like to elaborate it in of the shortage of view Similarly funding is also necessary. Adequate and timely funding of pro jects is essential for timely comple of projects. Project organisa tion should be there, headed by competent people, and there should be proper delegation of authority so that they may be able to complete the job. Contracts should be awarded to competent people and there should be proper monitoring so that the project is looked after at the project level of the State Government or the Central Government, as the case may Ije for its timely completion.

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Development of small projects, about which the lion. Members mentioned, is very important because we cannot invest all the money in big projects. Comparatively it needs special consideration by the hon. Minister that we must give more stress to small and minor projects i. e. bunds, dams, weirs etc. They are Very useful. The hon. Member Shri Kailash Pati Mishra, mentioned one ofthe proiects in the Santhal Parganas in the Pathargam block, Sapin Dam completed ya local trust-Gada-dhar Mishra Smarak Nidhi for Rural Development- for Rs. 3 'akhs. This is really giving irrigation to nearly 2000 acres of land for the last 7 to 8 years. It is working satisfactory with the cooperation of the local people. Recently during my visit to Santhal Parganas, I visited one small weir comleted by the said Trust at the top of a hill of one village - Dangapara It is in the Sunder Parahi block 2500 feet above on the hill. The population (Pahari as-Tribals) does not come down, but you will be pleased to know that grew three crops this time with the help of this small irrigation facility. They had paddy they had rabi cultivation—i.e. wheat and now they were preparing seedlings

[Shri Rameshwar Thakur] for theeir next crop, i.e. dhan. If in the most backward community you the mdo it with the help of irrigation, for similar people, particularly the small and marginal farmers, the scheduled caste and scheduled tribes, for people below the poverty line, it is essential that more important should be given to such small irrigation projects which will help the poorer sections of the peopl;-.

Discussion on the

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Repairs and maintenance are also important because many of the projects are opened with much fanfare, but later on repairs are not done and water management is not done properly, with the result that water is not released in time and there are many obvious difficulties of which we are aware

participation Peaple's in these projects is also essential and important at all levels. Better awareness abaut the proper use of water resources is also necessary.

The next is effective organisation and working at the Central and I teal level. Wc have got a number of b bodios like the Central Water Commission, the Central Soil and Materials Research Station, and subordinate or-ttions like the Central Water and Power Research Station, Pune, statutory bodies like the Brahmputra Board, registered societies like National Water Development Agency and publ'n: sector undertakings. Their working must be reoriented to meet the urgency of the situ ition and to make them more effective to ensure that the urgent problem of water needs is sorted out with their help and cooperation.

The last suggestion is regarding afforestation. This is an important part of policy because any long-term policy on water and rain must pay more attention to it te avoid droughts and floods.

Coming to special problems of Bihar, I would- say that there are mighty rivers winch can be harnessed

to mett floods and drought conditions-North Bihar is full of floods and South Bihar is full of droughts. I would urge the Government to look into this. I would not like to take the time of the House by giving names of specific projects, but those projects must be helped so that the State is able to meet not only its o va requirements but also as1 stork. add to the national I

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Resources

My last point is about application of science and technology, 'hisisvery essential. We should cience technolo;' not only for bigger pr IV small and mino proj ns also. A nit >a i<sup>1</sup> sets policy on wate r sources is tho essential because without that we may not be able many of our problems. Inter-State and oilier probl ns should be sorted out in a policy which har nesses the entire water res purees and utilises th/:m for the best development of ou i nic resourc: and for improvement of the qualii of life of the people. Thank yoa very much.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Vice-Chairman, Sir, to my mind the principal problem of our country i; to secure yet undiscovered sources of water with the help of developing science and technology. It is well known that a country's water supply is dependent on precipitation, that is, ra n water. Precipitation in our country, according to Government estimates, is 400 million metres. Leaving evaporation, percolation, toporgraphy and other economic impediments, we are left with only 70 million hectare metres fo: utilization eithei for irrigation or for drinking purposes. Eighty per cent of this 70 million is available for irrigation or is made available for irrigation, and 20 per cent only for domestic and industrial purposes as well as for use by thermal power stations. These are figures collected from different Government reports.

The domestic urban requirements today come to 32,000 million litres a day, and by the end of the century it would go up to 40,000 million litres per

day. The harrowing experiences of residents in the so-called VIP areas in New Delhi running after leaking NDMC tankers for supply of water during the summer months is one of the saddest pointers to the acute water scarcity in the urban areas.

The rural scene is still more depressing. According to Government's own figures, 39,000 villages suffer from chronic shortage of drinking water supply and only 51 per cent of the total rural population has been provided with drinking water up till now.

The worst affected States are the States of Assam and West Bengal which are in the comparatively neglected eastern region of India. In a situation like this, what are we to do?

It is a pity, Sir, that in spite of wide powers which the Central Government enjoys under Item 56 in List I of the Seventh Schedul: to the Constitution in respect of inter-State rivers and river valleys, the National Water Resources Council was formed only in 1983 to femulate a national water policy.

W have und rtaken already, fortunately for us, proj cts for prevention from pollution of the Ganga. It has b com imp rative that such projects should be und rtak n for other inter-State rivers on b Lalf of the Central Government as speedily as possible. Moreover, the Ganga flows through the States of U.P., Bihar and West Bengal There should be immediate schemes, either by taking recourse to article 262 otherwise, on how best the waters of the Ganga can be utilised for equitable distribution among the States of Uttar Pradesh, Bihar and West Bengal.

While our minds travel to the problems of West Bengal, it would be relevant also to mention that the importance of the Tersta Project for the State's economy should be fully realised by the Central Government. Up till now only Rs. 120 crores have been spont on this Project. And out of these Rs. 120 crores, only Rs. 5 crores have come from the Centre as special

assistance. The Government of India should seriously and sympathetically consider West Bengal's claims for more liberal special assistance to save the backward areas of north Bengal.

Ministry of Water

Resources

S condly, the Calcutta Port, the nerve centre of merchandise for the whol of eastern India and the independent kingdom of Nepal, is not rec iving sufficient attention inspite of agitation in this respect. The Governm nt of India must make special efforts to ensure the promised provision of 40,000 cuseces of Farakka wat r whether Bangladesh objects to such user or not.

Sir, at Port Blair I had seen experiments of collecting rain water in res rvoirs built by the military authoriti s for supply of drinking water throughout the year. And I was in-formed by the military authorities that while building these reservoirs they had taken into consideration the population-growth at least for fifteen years. I understand, in bombay also similar exp riments have been started. This is a source of water supply which has to be fruitfully utilised in order to meet the scarcity which is the principal problem of our hon. Minister. These exp riments may be undertaken in the rural are as under Central Government auspices. And it is my faith and belief that these experiments would yield fruitful results. Secondly, in scientific journals the hon. Minister must have r ad a large number of articles on how differ nt countries, particularly the United States and Israel have been carrying on experiments for conversion of sea-water into water for purpos s of irrigation as well as drinking. I have been informed that in Madras certain wells have been sunk on the sea-shore. These wells are producing fairly good quantity of water which can be used for irrigation and for drinking. Science and technology are making tremendous progress and new discoveries are taking place everyday. Please permit me to repeat that your basic problem is the problem of scarcity, the problem of finding enough water for irrigation and for drinking

[ Shri hanker Prasad Mitra]

purposes. For solving this basic problem you have to think in terms of methods hither to imthought of, hit-her to unknown and undiscovered, but methods which have made sufficient progress according to scientific journals in the Western countries. Kindly, see that your Department approaches the subject with a complete change of outlook and a n< w vision. With this vision let them find new sources of water. If that is done much of the criticism that you have been facing in this House for the last two days can be avoided.

These are my respectful submissions to you, Sir.

श्री कल्पनाथ राय (उत्तर प्रदेश) : बादरणीय उपसभाध्यक्ष महादेख, हमारे देश में उर्थ-व्यवस्था पूरी तरह कृषि पर निर्भर है। जहां दुनिया के विकसित देशों की वर्ष व्यवस्था का मृत जाधार तकनीकी और श्रौद्योगिक विकास है वही हिन्दुस्तान जैसे रेश का परा जार्थिक विकास यहां की किष के विकास से संबंधित है। आदरणीय उपसभाष्यक्ष महादय, हमारे सामने सरकार ने इसार्यकी आर्थिक समीक्षा प्रस्तत की £\* 1

# (उपसभाध्यक्ष (बी सन्ताष कमार साह) पीठासीन हुए।

यह बात स्पष्ठ है कि भारत जनसंख्या का तीन-चौथाई<sup>\*</sup> गव भी ग्रामीण क्षेत्रों में वसता है हिष क्षेत्र के कार्य निष्णादन की गुणवत्ता उनके रहन-सहन की स्थिति का महत्वपर्ण शाधारिक तत्व हैं। इसलिए देश के पछड़े क्षेत्रों में कृषि की उपज में बृद्धि हरना आवश्यक हैं। एसी बदिध है समग्र उत्पादन के ही हित में नहीं हैं रना विकास के परिश्रदेश में क्षेत्रीय न्तलन को कायम करने के लिए और ऐसी ाशीण निर्धनता की गहन समस्याओं माधान करने के लिए भी जरूरी हैं और ाभदायक होंगी जो कि उस क्षेत्र में और ौ ज्यादा भयावह रूप से उपस्थित ही उनको हरित काति का लाभ कुछ ज्यादा हीं मिल पाया है। इसके लिए जरूरी हैं क देश के पूर्वी क्षेत्रों में जहां पर उत्तर और उत्तर पश्चिमी क्षेत्रों को मकाबले उपज अब भी काफी कम है। चावल और गेहुं की अधिक उपज दोने वाली नई किस्मों की बेती को वडी तंजी से बढ़ाना देने के लिए जोरदार प्रमास जाएं। दालों और तिल्हन के उत्पादन में भी ब्रिय करने के लिए प्रौद्योगिकीय दीष्टक्रेण से अधिक एफल तरकीयों को अपनाने आवश्यकता होंगी। मुल्य निर्धारण करने की पहले से बेहतर नीतियां अपना कर और अनिश्चित्ताओं को कम करके भी, जो कि दालों की खेती में राकावट पदा करने वाला महत्वपूर्ण कारण है, इन फसलों के उत्पादन में पर्याप्त विदिध की जा सकती है।

यद्यपि व्यापक आधार पर किया जाने वाला कपि विकास, ग्रामीण निर्धनता करे दर करने का एक महत्वपूर्ण साधन है, तथापि इस विकास को अन्पति, ग्रामीण विकास कार्यक्रम, राष्ट्रीय बामीण तथा ग्रामीण अमिक रोजगार कार्यकम नियोजन गारण्टी कार्यक्रम जैसे प्रमुख गरीवी दर करने के कार्यक्रमों का जोरदार उप से कार्यान्वयन करके की जानी चाहिए। सातवीं पंचवधीय आयोजना में इन कार्यक्रमों को उजंची प्राथमिकता दी गयी है। 1985-86 में, साद्यान की स्थिति अच्छी होने को कारण, ग्रामीण श्रमिक नियाजन गारंटी कार्यक्रम तथा राष्ट्रीय ग्रामीण रोच-गार कार्यक्रम का अच्छा सासा विस्तार किया जा सका है। चंकि हमारी संकटकालीन अनाज की जरूरत के मुकाबले भंडारों में ज्यादा जनाज उपलब्ध है, इसलिए गरीबी दर करने के मौजदा कार्यक्रमों के अन्तर्गत 'काम के बदले अनाज'' उपलब्ध करने के कार्यक्रमों को और अधिक सच्छ करने की काफी गंजाइश मौजूद हैं।

माननीय उपसभाध्यक्ष महोदय, सावयी गंचवधीं य योजना का उददोख्य उत्पादन और उत्पादकता को बढ़ाना है और रोजगार की अवसर सलभ कराना है। हिन्द्स्तान की अर्थव्यवस्था का मूल आधार हिन्द्स्तान की कृषि पर निर्भर है, यो कि कृषि विकास है। जब तक किय के विकास की गौर ध्यान नहीं दिया जाएगा, उसे विकसित नहीं किया जाएगा, हिन्द्स्तान जार्थिक द्धीष्ट से शक्तिकाली देश नहीं बन सकता। हमार देश में जितना पानी उपलब्ध है, उसका चार प्रतिशत पानी हो इस्तेमाल होता हैं और शेष पानी निदयों में वह जाता है या व्यर्थ चला जाता है। जल जो प्राकृतिक साधन है, उसका देश की कृषि के वि-कास में कितना इस्तेमाल किया जाए, इस पर गाँर करना जरूरी है। जितना ज्यादा से ज्यादा जल का इस्तेमाल किया जाएगा, उतनी ज्यादा हिन्द् स्तान की आर्थिक स्विति मजबत होगी।

Discussion on the

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आदरणीय उपसभाध्यक्ष महादेय, हमारी को संबंध में ने लिखा अमरीकन प्राफेसर कि गंगा की घाटियों की पूरी जलशक्ति का जगर इस्तेमाल किया जाए, इससे कृषि का विकास किया जाए, तो सारे एशिया को ये घाटियां साना सिला सकती हैं, सारे एशिया को फीड कर सकती हैं। उपाध्या महादय, मैं माननीय सिचाई मंत्री जी से निवेदन करना चाहता हूं कि बहुत सी योजनाएं उत्तर प्रदोध और विहार की है, उनको देखें क्योंकि ये राज्य प्राकृतिक दृष्टि से दानिया में सबसे धनी इलाके हैं, जिनको इंश्वर की तरफ से सबसे उपजाऊ मिट्टी मिली है, लेकिन इन इलाकों में लगातार बाह और सखे के कारण वहां की की दर्दशा होती है। जो गंगा, घाघरा, राप्ती नींदयों का पानी है, जो हमारे लिए वरदान बन सकता है, वह आज अभिशाप बजने का काम कर रहा है। इनकी ओर ध्यान देना होगा ।

उपसभाध्यक्ष महोदय, पंजाब का विकास आज इसलिए नहीं हुआ कि पंजाब के लोग महेनती हैं और उत्तर प्रदेश या विहार के लोग महनती नहीं हैं बल्कि हिन्द स्तान की आजादी के बाद तरन्त ही वहां भाखडा-नांगल डोम का निर्माण किया गया और 1948 से आज तक पंजाब के गांवों को गारण्टी पानी और गारण्टी दिजली की व्यवस्था मिली हुई ह° यानी उनको हर कदम पर, हर खेत में पक्की नहरों के माध्यम से पानी पहुंचाया गया ह° और उन्हें विजली उपलब्ध कराई गई है। अब 38 साल से जिस प्रांत को बिजली और पानी की स्विधा उपलब्ध होगी, तो उनके इलाके निश्चय ही धनधान्य जाएंगे । आज पंजाब में 85 प्रतिशव जमीन को सिचाई की व्यवस्था और हमारे उत्तर प्रदेश या बिहार को कितने प्रतिशत है---मध्यप्रदेश में कवल 11 प्रतिशत जमीन पर सिंचाई की व्यवस्था है और उत्तर प्रदेश और बिहार को सिंचाई की उतनी व्यवस्था नहीं दी गई है, जितनी कि होनी चाहिए ।

Ministry of Wetter

Resources

आदरणीय उपसभाध्यक्ष महादेय, सरावर ने 1962 में टहरी डैम के निम्ण की योजना, जब पंडित जवाहर लाल नेहरू जी प्रधान मंत्री थे, उस समय प्रस्तत की थी। और पिछले बीस-पच्चीस साल से लगातार हिन्दुस्तान की सरकार विश्वबँक से बात कर रही है टिहरी डैम को बनाने के लिए जो 1200-1400 करोड़ रापया चाहिए वह मिल सको. लेकिन आज तक टिहरी डैम के सम्बन्ध में काई असे और समयबद्ध कदम वहीं उठाया गया। मैं निवंदन करना चाहता हुं कि जब टिहरी डीम बन जायगा तो उत्तर प्रदेश, बिहार और बंगाल में हर साल जाने वाली बाढ़ की समस्या जो उत्पन्न होती है वह उत्पन्न नहीं होगी। टिहरी डीम से 20 हजार मैगावाट विजली का उत्पादन होगा। आज दानिया के किसी भी देश का...

संसदीय कार्य (राज्य सभा) जिमान में राज्य मंत्री (श्री सीताराम केसरी): गोरखप्र केनजदीक में वह है।

श्री सत्वंप्रकाश मालबीय : पोरह और विहान मिला हुआ है।

श्री कल्पनाथ राय: मैं आदरणीय संसदीय कार्य मंत्री श्री करेसरी जी से निवेदन करना चाहता हुं कि पहले टिहरी डीम का निर्माण किया जाय। जब 52 में जवाहरलाल नेहरू प्रधान मंत्री थे तब से इसकी बात चल रही है । आदरणीय मानवीय जी जनता सरकार के मंत्री थे उत्तर प्रदेश में, उनकी सरकार ने भी टिहरी डैम के निर्माण के सम्बन्ध में कोई कदम नहीं उठाया। जब तक हिमालय से निकलने वाली गंगा पर टिहरी डैम का निर्माण नहीं होता तब तक उत्तर प्रदेश और बिहार को पंजाब और हरियाणा जैसा हरित कान्ति का इलाका नहीं बनाया जा सकता। मैं केन्द्रीय सरकार से निवदेन करूंगा कि वह विश्व बैंक से बात करके शीघातिशीघं टिहरी

# [श्री कल्पनाथ राय]

डैम के निर्माण के सम्बन्ध में कदम उठाए और पांच वर्ष के अन्दर टिहरी डैम का निर्माण किया जाय ताकि उत्तर प्रदेश, बिहार और वंगाल को बाढ़ की विभीषिका से बचाया जा सके और इन इलाकों को बीस हजार मंगाबाट बिजली मिल सके।

हिन्द स्तान का हृदयस्थल गंगा की घाटियां है, य दौलत का भंडार है। इसी इलाके के धनधान्यपूर्ण होने पर पूरे देश का धनधान्य मनहासर करता है। नेपाल से निकलने वाली मदियां राष्ती, करना और शारदा पूरो बिहार और उत्तर प्रदोश को वर्बाद कर दोती हैं। बाढ को कारण ये प्रान्त बर्बाद हो जाते हैं। कोन्द्र की सरकार पिछलें बीस साल से नेपाल रूरकार से वार्ता कर रही है। हम यह भी समते रहे हैं कि दोनों तरफ के इंजीनियर मिलते हैं, टेकनीकल राय हो रही हैं, ्रनाली बांध बनाया जायगा, भालू बांध बन्या जायमा , अन वांधों को तना कर बाट पर नियंत्रण स्थापित किया जायगा । में सिचाई मंत्री से चाहता हूं कि वह पालियामें ट के अन्दर घषणा कर कि कितने दिन के अन्दर भाल बांध का निमंण होगा, किटने दिन के अन्दर करनाली बांध वनाया जायेगा. नेपाल सरकार से सम्भौता इस शताबदी में हो पाएगा या नहीं । उत्तर प्रदेश और दिहार की पुरी अर्थव्यवस्था तब तक नहीं सधर सकती है जब तक गंगा के टिहरी बांध का निर्माण नहीं होता. जब तक नेपाल से निकलने वाली करना, राखी, शारदा नदियाँ के उदगमस्थल पर करनाली और भाल दांध का विमाण नहीं किया जाता। परे हिन्द-स्थान की अर्थव्यवस्था इन डैमों के बनने पर मनहसिर करती है। और टिहरी डैम बना दिया जाय, नेपाल से निकलने वाली निदयों पर करनाली डैम का निर्माण करा दिया जाय, भाल बांध का निर्माण करा दिया जाए तो 50 हजार मैगाबाट बिजली हाइड्रो-इलॅक्टिक जेनरेशन होगा। आज प्रेहिन्द-स्थान के अन्दर धर्मल स, हाइड - इलेक्ट्रिक जनरशन और एटमिक जनरशन तीनों को मिलाकर केवल 45 हजार शेगावाट बिजली का उत्पादन हो रहा है। हमने छठी पंच-वर्षीं योजना में 15 हजार मैगावाट विजली

का उत्पादन बढ़ाया है जो रिकार्ड उत्पादन है, लेकिन देश की 75 करोड़ जनता की आवश्यकताओं का म्इनजर रहते हुए दश्च की जो आंकांकाय है, जो आगे छलांग लगाने की गोजनाएं हमने बनाई हैं, जो हमारे देश के प्रधान मंत्री श्री राजीव गांधी जी इस देश को 21वीं शताब्दी में ले जाना चाहतं है एक शक्तिशाली भारत के रूप में उस को लिये जब तक हिन्द स्तान की आर्थिक व्यवस्था मजबत नहीं होगी, जब तक हिन्द स्तान की कपि की अर्थ व्यवस्था मजबत नहीं होगी तब तक हम अपने देश को शक्ति-शाली नहीं बना पायेंगे और किंघ की अर्थ व्यवस्था को मजबत बनाने के लिये सिंचाई की सदिया हिन्द स्तान के सात लाक गांवों में उपलब्ध कराना आवश्यक है और इस के साथ साथ इस जल को माध्यम से हम हाइड इलेक्ट्रिक पैदाकर सकते हैं। बिजली जो पानी से पँदा होगी वह सब से सस्ती विजली होगी। हमारे वैज्ञानिकों ने हिसाब लगाया है कि इस समय सब से सस्ती बिजली पानी की है और उसके वाद न्यक्लियर पावर है और सब से मंहगी बिजली थर्मल पावर है आक अमरीका में 85 हजार मेगाबाट विजली एटामिक इनजीं से पैदा की जा रही है और अगले पांच वर्ष में एक लाह 50 हजार मेगाबाट विजली बनाने की रीमन सरकार की योजना है। म निवंदन करना चाहता हा कि हमें बिजली को पैदा करना है और अपने यहां सिंचाई की स्विधा को बढ़ाना है और यह दोनों काम पानी से संभव हो सकते हैं। उत्तर प्रदेश और बिहार और शंगाल की जो शस्य इयामला धरती है वह आब संसार में सद से बढ़िया जमीन हैं लेकिन वह लगातार अतिविष्टि से या अनाविष्टि से, दाह से या सुखे से नष्ट होती रहती है। उस का शिकार होती रहती है और उस के कारण यहां के किसान और यहां की कृषि लगातार तबाह और बर्बाद होते जा रहे हैं। तो मैं भारत सरकार से निवंदन करना चाहता हुं और अपने योग्य-तम मंत्री श्री शंकरानंद जी के माध्यम से अपने नेता राजीव गांधी जी से निवंदन करना चाहता हुं कि आप गंगा के प्रदूषण को समाप्त करने के लिए जो कदम उठाया है वह बहुत उचित है लेकिन उस के साथ ही आप टीहरी में बांध बनाने के लिए भी कोई खेस

Discussion on the

working of the कदम उठायां और उसको पुरा करने के लिये विश्व बैंक से तुरन्त वार्ता करें। नेपाल से निकलने वाली नदियों के संबंध में नेपाल सरकार से समभाता करना है लेकिन हिमा-लय से निकलने वाली निदयों के संबंध में हम विश्व बैंक से बात कर के टोहरी डैंम को त्रन्त प्रा करना चाहिए जिस से हम उत्तर प्रदेश और बिहार और वंगाल को वाढ़ की विभीषिका से बचा सकरें और अपने उत्तर भारत को 20 हजार मैगावाट विजली हाइड्रो जनरेशन के माध्यम से दो सकेंगे। (ब्यवधान) में सिंचाई मंत्री जी से निवंदन कर रहा हुं, वे ही जल संसाधन मंत्री भी हैं। आप तो लोक दल में हैं। अगर मालवीय जी की सरकार ने कोई नहीं किया तो कम से कम इतना में निवं-दन करना चाहता हूं कि जितने काम हमारी सरकार ने किये हैं उनकी गीत तेज करने के लिए ही मैं निवेदन कर रहा हुं कि हमारे जल संसाधन मंत्री जी नेपाल चरकार से वार्ता करे और शास्त्रा और घाषरा और राप्ती के उदगम से करनाली बांध और भाल बांध के निर्माण के संबंध में वे नेपाल सरकार से भारत की सरकार का समभौता कराने के लिये प्रयत्न कर ताकि उत्तर प्रदोश और विहार और बंगाल की उर्वरक धरती का पूरा पूरा उपयोग किया जा सको । आज विहार में संसार को सब से ज्यादा खनिज पदार्थ हैं लेकिन वह देश का राव से निर्धन इलाका है क्योंकि वहां पानी जो वरदान होना चाहिए उस के लिये अभि-शाप वन रहा है और आज संसार में पानी ही सब से ज्यादा शक्ति का श्रोत है। पानी से ही हम देश के सात लाख गांवों की किष का विकास कर सकते हैं। पानी के माध्यम से हम फरलों की सिंचाई करते हैं। आज हमारे देश में 3000 करोड एकड़ जमीन है जिसमें खेती पर 12 करोड़ ही सिंचाई की व्यवस्था है। हमने प्रथम, दिवतीय, तृतीय, चतुर्थ, पांचवीं और छठी पंचवधीं य योजनाओं के माध्यम से हिन्द स्तान में कृषि के विकास के लिए हरित कांति के उददेश्य को परा करने के लिए 15 करोड टन गल्ले का उत्पादन किया, सादयान्न के मामले में आत्म-निर्भरता भी ह्यासिल की । सिंचाई सुविधाओं को, अपने इरिगेशन के माध्यम से बहुत बढ़ाया है। लेकिन उस लक्ष्य को आगे बढ़ाने के

लिए थोड़ा और तंजी लाने के लिए माँ आदरणीय शंकरानन्द जी से निवंदन करूंगा कि उत्तर, दक्षिण, पुरवं, पश्चिम को मद्देनजर रखते हुए जहां पानी की कमी हो, वहां पर व्यापक प्रबन्ध कर, सूखे इलाकों को पानी दै। मुभने विश्वास है कि आदरणीय शंकरानंद जी जो हमारे सिंचाई मंत्री है, वह अपने सिंचाई के काम का छटी पंचधारीय योजना से चलकर 7वीं पंचवर्षीय योजना में और विकास करेंगे और टहरी डीम, भाल डीम, करनाली डैम के निर्माण की दिशा में छोस एवं समयबद्ध कार्यक्रम लाग करंगे ताकि 8वी पंचवर्षीय योजना में प्रवेश से पहले ही टहरी डोम, भालू डौम तथा करनाली डीम का काम परा हो सके और हम देश के नेता राजीव गांधी जी के सपनों को साकार करने के लिए हिन्द स्तान को शक्तिशाली भारत बनाने के लिए 21वीं सदी मैं भारत कों ले जाने के लिए, एक शक्तिशाली राष्ट्र के रूप मी उसे प्रतिस्थापित करने के लिए, दोश को आगे ले जा सकों। यह तभी संभव है जब कि किष की व्यवस्था मजबत होगी, कषि की अर्थ कावस्था मजबत होगी जब किसानों के खेतों में पानी पहुंचेगा, टयबबैल लेगेंगे, नहर्र जाएंगी और पानी पहुंचा सकेंगी। पानी के लिए उनका विजली मिल सकेगी । विजली और पानी दोनों शक्ति के सोत हैं, दानों देश को आतम-रिर्भर बनाने के लिए आवश्यक हैं। हमारी सात्वी पंचवर्षीय योजना का लक्ष्य है उत्पादन . उत्पादकता और रोजगार । इन तीनों उददेश्यों को परा करने के लिए सिंचार्ड का जितना ही व्यापक पैमाने पर प्रसार किया जाएगा उतना ही हम उत्पादन, उत्पादकता और रोजेगार की अवसरों को अपने दोश की जनता को सुलभ करा सर्वींगे और आजादी की लड़ार्ड के उददेश्यों को परा करने के बाद शक्तिशाली भारत का निर्माण कर सकेंगे। अपने दोश के नेता के दिल में आजादी का तुफान है, उनकी आंखों में दोश की बनाने का सुहारना सपना है. उसको साकार रूप दोने के लिए हमें सिंचार्ड को देश में वैज्ञानिक ढंग से फौलाना होगा ।

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इन खब्दों के साथ मैं सरकार के प्रयासी की सराहनाकरता हुं और सरकार से

# [धी कल्पनाथ राय]

निवंदन करता हूं कि 7वीं पंचवधींय बोजना के पूरे होते होते अपने देश में सिंचाई सूबिधाओं को करोड़ों किसानों तक पहुं-चाएं जिसके लिए हम करोड़ों किसानों की तरफ में उनकों धन्यबाद देते हैं और बिश्वास करते हैं कि इसके लिए मंत्री जो कोई कसर नहीं उठा रखेंगे।

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Now, Mr. D.B. Chandra Gowda. It is his maiden speech.

### SHRI D.B. CHANDRA GOWDA

(Karnataka): Mr. Vice-Chairman, Sir, I am thankful to you for having given me the opportunity to speak at Ihe fag end ofthe day, to begin my parliamentary career in this august forum ofthe Rajya Sabha.

Sir, our endeavour to irrigate, our ultimate endeavour to irrigate, is to produce more and production should outstrip the growth, ofthe population. Irrigation has always played a central and vital role in boosting the cropped land's productivity and in expanding the food-producing capacity of the lands. Therefore, there is pre ssure on this key sector. Unlike coal and oil, water, whether it is ground water or whether it is surface water, is a renewable resource.

This renewable resource, un-6 PM. less it is properly utilised, will

go to sea as a run-off. Sir, this

being a cycle of water between sea, air and land, this resource of water particularly being a renewable resource, optimum utilisation has to be augmented, while its viability and adequacy as a rich. r< source is de te r-mined by the amount available locally or regionally and by the way it is used and managed. If it is not used, as I said e arlier, it goe s as a waste in the form of run-off to the sea.

We have multifold problems in the projects already built and the re is a crisis of confidence in the incoming or the proposed projects, or which you

have already completed. With the renaming ofthe < rstwl ile Ministry of Irrigation as a Ministry of water Resources and the appointment of a high power committee of Central Ministers and the Chief Ministers of diffi rent States to formulate a national policy, time is ripe enough to tackle or look to the resource of water in the total perspective. There is a big gap between the potential created and the potential utilised. Sir, it is of the order of 5.2 million hectares. According to the 7th Plan document, large surface storage projects described as major and medium projects are expected to create a potential of 58 million hectares or a little over 50 per cent ofthe maximum irrigable potential of 113 million hectares. It is claimed that a total of about 68 million hectares are brought under irrigation, of which 30.5 million hectare s are under major and medium irrigation. Between 1951 and 1985 about 20.8 million hectares was brought under the so calle d major and medium irrigation at a cost of about Rs. 15, 206 crores. The remaining potential our irrigation establishments claim to create during the. next 2§ years. The projected target for the Seventh Plan is about 12.3 million hectare s in the. Seventh Plan at a cost of Rs. 14360 crores. By the end ofthe current Plan our investment in this vital sector will be in the neighbourhood of Rs. 27,000 crores .

Sir, about the basic malady from which this irrigation suff\* rs, name ly, the ere ation of irrigation po te ntial and to convert it into a potential utilised, I have a few sugg stions to make. A few years back this malady was noticed. Serious steps were taken. Command Arc a De ve lopnu nt Authoritie s came into existence without proper funding this vast organisation. Irrigation experts are keen to create fresh potential. Even in the Seventh Plan, there is a stress not on utilising the existing potential, but more on the creation of new potential. The document says and I quote: "In view of he long-term objt ctive s of realising full potential by 2010 A. D., it would be

necessary to increase the base by creation of additional irrigation potential not only during the Seventh Plan, but also in-the subsequent Plans, particularly in respect of major and medium irrigations." May I draw the attention of the hon. Minister to the fact that the cost escalation from the First Five Year plan to the Seventh Five Year Plan is too much. Recent studies reveal that about 156 major irrigation projects have, over the years, undergone a cost escalation of 562 per cent. It is quite clear that the projects have been taken up without proper planning or without making adequate provisions for funds required to complete them, The cost of creating irrigation potential per bactare was Rs. 1200/- in the First Five Year Plan and it rose to about Rs. 20,000/- in the Sixth Five Year Plan. By the end of the Sixth Plan, it may be ofthe order of Rs. 27000/-per hectare. In other words, cost has arisen by 22 times. The total cost of irrigation through major and medium projects in future would, therefore, be ofthe order of 35,000 to 40,000 per hectare. Therefore, my rupees submission is that a rethinking has to be done with special reference to the major and medium irrigation projects. My learned friend from the other side referred to the period from the date of taking up thr project to the date of its completion as envisaged in the Seventh Five Year Plan. It is about 19 years. Some of the projects are pending completion for the last 25 to 30 years.

One more problem that the major and medium irrigation projects create is waterlogging and salination. Probably, a technical study has to be made about this. It is estimated that in the world as a whole, as much irrigated land goes out of production due to water logging and salinity every year as is brought under production through new projects. This is an alarming situation with which we are confronted. Hence larger additional investments will have to be made sooner or later for providing drainage in areas which are threatened by

waterlogging and salination as a result of surface irrigation. Immediate need is to line the canals either by use of cemented mortar or by polythene lining which is an advanced technique and which is found to be cheaper. Highest attention has to be given to the need for development of different project areas.

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Comnig down to certain points referred to by my friends earlier, especially about surface and underground water, it is alarming to note that while we have the food basket of India, i. c. Punjab, and a droughtprone- State like Karnataka wherein even ihe underground water is going down. Originally we used to get water at 120 to 130 ft. Now, it has gone to 240 to 260 ft. whereas in Punjab the water level has come up. And it may reach a stage where unless this underground wate r is drained out, it may create a further problem of waterlogging.

Sir, if the present Prime Minister is really honest in his thinking and approach to take the people oilndia to the 2ist century, the only way is not to talk in t rms of Telugu-Ganga and Maharashtra-Ganga but to talk in terms of Ganga and Cauvery Link. That not only solves the problem of irrigation and navigation—that means transportation—but it can also provide wink at least to a minimum of one million people for another three decades to coni.

Sir. coming down to Karnataka, I do not know what was Prof. Lakshmanna's intention to make a remark that the Minister should have the national approach to the problem. I really do not understand what was working in his mind. But anyway it is different if it is witli reference to the problems that we are confronted with today.

Sir, I would like to bring to the notice of the House that no less a person that one and the only Bharat Ratna in India among the engineers, Sir, M. Visweswariah, who was

[Shri D B. Chandra Gowda] pioneer of not only the irrigation projects but also of many engineering feats in India and abroad, while signing the so-called famous document, the 1924 Agreement of Cauvery between the erstwhile princely State of of Mysore and the directly British-ruled State of Madras, makes a remark not only be makes it but he also documents it by saying that "it is an agreement between two unequals; a suzerain authority from Delhi directs us to sign. I have no option but to sign." With thes remarks he signs the document. What I am trying to bring to the notice ofthe hon. House and the hon. Members concerned is what an amount of injustice has been done to the old Mysore State and the present Karnataka.

Discussion on the

working of the

Secondly, Sir, with reference to the Telugu-Ganga, I do not want to entre into any controversy which has already bten raised. Unfortunately, public opinion has been roused for no reasons. I still believe, I still have' confidence that if the concerned States can come and sit across the table, the problem would be sorted out. Le t us not forget the fact that even the reference of the Krishna waters dispute was delayed for seven long years. And, Sir, not a single project of Karnataka has been so far cleared and they are taking the shelter under the inter-State water disputes. But there are umpteen number of examples which I do not want to quote where many projects in the northern parts of the country have been cleared despite the fact that there are inter-State water disputes.

VICE-CHAIRMAN (SHRI SANTOSH KUMAR . SAHU): Please try to conclude.

SHRI NIRMAL CHATTERJEE (West Bengal): Sir, it is his maiden speed x.

SHRI D.B. CHANDRA GOWDA: Sir, I conclude with a request with all the sincerity at my command to the Ministry concerned that changing

the nomanclature does not improve the position. Sir, a serious thought has to be given specifically with reference to the major and medium projects, about the delay about the cost, and the development of the command area authority and funding it abundantly which is the demand of the day. And I hope that the hon. Minister will take note ofthe situation and he will act according to the need ofthe hour.

With these remarks, Sir, I once again thank you for giving me this opportunity.

VICE-CHAIRMAN SANTOSH KUMAR SAHU) : I also join in congratulating you on your maiden speach, Mr. Chanelra Gowda.

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, Sir, I will not take more than five or six minutes. In fact, I do not speak for more than five or six minutes, because we want to hear the Minister tomorrow

Mr. Vice-Chairman, Sir, I rise to speak on the subject with a sense of sympathy and understanding for our Minister, Mr. Shankaranand. When I find that the total allocation for him for the entire Seventh Five-Year Plan is Rs. 825 crores. I do not understand what his position is. He has to meet the requirements of all of us and he has also to see that the amount is equitably distributed. While doing so, he has to see as to what priorities he should fix while distributing this meagre- sum. But, to my mind what occurs is that there are certain projects which will add to our potential for foodgrains. The target fixed for the year 2000 is 240 million tonnes; which at present is 150 million tonnes. Now, Sir, if the target is to be achieved, from those States which are already acutely deficient in food, it will take a lot of money to meet the irrigation requirements to reach that level.

On the other hand, there are certain states which are already self sufficient in food but where if investment is made, it will help the entire country, I would consider that project, even if it is a State project, as a National Project. I have in mind Andhra Pradesh. It is at present, in spite of the explosion in population, still self-sfficient in food. But if we help them in increasing the foodgrain production further that will help us to achieve the national target of 240 million tonnes, it is worthwhile. So, I would request that priority should be given to those irrigation projects which will help the national pool, so far as the foodgrain production is concerned.

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The second priority that I would like to give is with regard to minor irrigation projects. Sir, I found that somediing bad has happened during the last 30 years. When the Zamidari system was there, then what was being done was that if on a plateau, water was coming from the upper slope, it was having several ponds for storing this water. The Zamindari would be responsible to make available to the lower slopes and then alone he could get his share of the crop from the tenant. This is not happening now. After the zamindari had been abolished, it was the job of the panchayat or the local village body to take care of these ponds. What has happened is that all those ponds have dried up. Mr. Minister, Sir, yesterday on the TV programme they showed exactly the same picture that I had in mind. For instance, if water comes and it is only in one big pond, it dries up and it creates a lot of problems. When village ponds, then the problem would be lesser because all the ponds may not dry up at the same time. If one pond dries up, the other ponds are there to irrigate that local area. So, I think a serious attention needs to be paid to reactivate these village ponds. That is very important not only for the purpose of irrigation but for purpose of water supply also. Yesterday it was shown on the T.V. how the situation is in Gujarat and

other States with regard to water. . There again, the same situation has ~arisen.!:They depended on single pond or a single source of supply of water ^and when they could not get that supply, the problem arose. So, this needs urgent consideration.

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The thi id and the most important consideration that needs to be given is with regard to provision of drinking water out of the meagre allocation. For, this the Minister has to tap all the resources at his command. The States are at present handicapped for want of funds. Of course, this is a but the funds State subject; allotted by each State for irrigation and for supply of water, are so meagre unless the Centre comes to their rescue, nothing can be done and water' supplemented. resources cannot be In this connection, an idea occurred to me, and that is with regard to desali nation of Sea water for metropolitan cities near the sea shore with huge population. I have been to Saudi Arabia last December and we saw that almost the entire population of Arabia was being Saudi fed with desalinated water from the sea. problem has to be tackled in places like Madras, Bombay, Calcutta and such other places and for that pose steps can Ije taken. Last year, a was raised in this House question and it was stated that cost of desali nation is very high. Of course, in context of what we will out of the investment, it will not be But I would request commensurate. the hon. Minister to take note of one point and that is that we may import technology. We have big engineering industry in the coun try. We must import technology of for manufacturing those plants which help desalination. We may have to manufacture those plants the country and I can assure within you that if this technology is bought ---- not importing ofthe entire equip ment--which can manufacture the plant here, it can help in solving the problem and the cost would come to the cost if the entire one-fourth of plant is imported. I hope the Minis ter will take note of it.

Government Legislation

Announcement re. [Shri Ghulam Rasool Matto]

Final point is with regard to those areas where there is a lot of water but there are plateau with no water. In Kashmir, we are supposed to have plenty of water but there are areas

where there is no water----plataeu areas, and so water has to be pumped to those areas. Attention should be paid to this aspect so that where it is easily possible to pump out water from lower levels by lift irrigation and take to higher levels. Such pumping sets could be arranged, and I hope this will be attended to on a priority basis because litis will give us water to irrigate large tracts of land which are lying barren at the moment.

Within the short time at my disposal, I have made these lew suggestions and I hope the hon Minister will take note of them and

will react to diem in his reply tomorrow.

and other Business

VICE-CHAIRMAN THE SANTOSH KUMAR SAHU) discussion is concluded. The hon. Minister will reply tomorrow.

ANNOUNCEMENT RE. GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

VICE-CHAIRMAN THE (SHRI SANTOSH KUMAR SAHU): I have to inform Members that the Business Advisory Committee at at its meeting held today, the 24th April, 1986, allotted time for Government Legislative and odier Business as follows:-

#### Business

#### Time Allotted

Consideration and return of the Appropriation (No. 3) Bill, 1986, as passed by the Lok Sabha.

One day i. c. on 28th April, 1986 without lunch-break.

Discussion on the working of the Ministry of Labour.

29th April, 1986.

Discussion on the working of the Ministry of Information and Broadcasting.

goth April, 1986.

The House is now adjourned till 11 a.m. tomorrow.

The House then adjourned at twenty-six minutes part six of the clock, till eleven of the clock, on Friday, the 25th April, 1986.